चाहते है कि एडवाइजरी कमेटी को इस बात का हक होना चाहिये कि वह इस बारे मे राय दे कि म्रनाज ठीक ढग का खरीदा जा रहा है या नही । फिर यह एडवाइजरी कमेटी फूड कार-पोरेशन ग्राफ इडिया की तरफ से किस लिए बनाई गई है। रेलवे वैगन्स की जो कमी है उसे तुरन्त दूर करना चाहिए । उपसभापति महोदय, यह होता है कि व्यापारी स्रनाज लेकर कोटा से अजमेर जाता है, अजमेर मे वैंगन मिल जाता है, लेकिन कोटा में नहीं मिलता, जहां से तुरन्त लदान किया जा सकता है। एक तो वैगन मिलने की व्यवस्था हो ग्रौर दूसरे फूड कारपोरेशन जो मडियो मे माल ग्राए उसको त्रन्त खरीदने की व्यवस्था करे, श्रन्यथा ग्रनाज का दाम गिरता जा रहा है स्रोर किसान को जितना दाम मिलना चाहिये उतना दाम नही मिल रहा है। इस स्रोर मै माननीय मत्री जी का ध्यान म्राकृष्ट करूगा।

THE MINISTER OF FOOD AND AGRI CULIURE (SHRI IAKHRUDDIN ALI AHMED). The only thing which I would like to point out is that these difficulties have been brought to our notice and we are taking necessary action so far as the movement of food grains from one place to an other is concerned. It was explained the other day that there has been some difficulty in movement because of the hold up of the wagons in West Bengal We are continually having discussion with the Railway Ministry to see if we can improve the movement of these wagons

So far as procurement of foodgrains by the Food Corporation of India is concerned, In may inform the House that we have al ready procured about 30 lakh tonnes of wheat Our target for this crop is 40 lakh tonnes and we still have for procurement the whole months of June and July It is expected that we shall be procuring much more than the target which we have fixed more than the target which we have fixed for this purpose I also know the difficulties felt by some of the cultivators. We shall look into these difficulties and see to what extent we can help them

THE DEPUTY CHAIRMAN The House stands adjourned till 2 P M

> The House then adjourned for lunch at thirteen minutes past one of the clock.

The House reassembled lunch at two of the clock MR DE PUTY CHAIRMAN in the Chair.

1971-72

THE BUDGET (GENERAL), 1971-72 (General Discussion)—continued

CHATTERJEE (West Bengal) Mr Deputy Chairman, Sii, the Budget which has been placed before us only fulfils the promise that the Prime Minister made before the annual conference of the Lederation of Indian Chambers of Commerce and Industry in April this year. Immediately atter the mid term elections, Mrs Gandhi had an occasion to address that annual conterence and at that annual conference she made some plain speaking. Naturally, before the industrial magnates, the Prime Minister of India particularly belonging to a party which certainly is capitalist oriented has to make some plain speaking. After all it was not meant for consumption by the public As far as the public are concerned, naturally the Prime Minister will only talk about socialism But when she came to the meet ing of the industrial magnates, she was frank and she said to these industrial magnates in April this year that the industrial magnates should not regard the Government as then adversary but should regard the Government as then friend Not merely that the Prime Minister also told them that 80 per cent of the economy of the country was in the hands of private capitalists and the Indian Govern ment had intruded into only 20 per cent of the economy. And the Prime Minister as sured the private capitalists that that 80 per cent would not be touched at all The only thing that she advised them was that as far as the question of distribution was concerned, well, they might have a fresh look at the problem so that the people might be less discontended. That is what the Prime Minister said to the Federation of Indian Chambers of Commerce and In dustry at its annual conference. She assured them that she was not going to trespass on the sacred domain of private capitalism She also told them that the Government was not their adversary but only their friend

Sir, as far as the present Budget is con-cerned, as I have already said it is fulfilment of the promise that Mrs Gandhi made to the annual conference of the Federation of Indian Chambers of Commerce and Indust iv, whatever drum beating may be done about this Budget being a socialist Budget Well, even the Finance Minister has had to admit that socialism cannot be brought about through one Budget But then the question arises whether this Budget which has been placed before us has even a shade of any socialist idea or thought Sir, we can see from this Budget that the rich have not been taxed at all. In a Budget where the revenue

receipts on account of various taxes amount to about Rs. 3,400 crores, the proportion of direct taxes on the rich is only Rs. 37 crores. As far as estate duty is concerned, it comes to Rs. 7 crores; and wealth-tax comes only to Rs. 30 croies. Who are the main contributors to the present revenue income of the Government of India? Mainly it is the population of India, the common people, who have been indirectly taxed on many items of goods. In a revenue Budget of Rs. 3,100 ctores we find that about Rs. 2,000 crores are realised from only excise duties. I am not talking about import duties, mainly customs duties which are a form of indirect taxation. About Rs. 2,000 crores are realised from Union excise duties. And these Union excise duties have, as everybody knows, fallen heavily on induct con sumers of goods. It has been said that the Union excise duties have been imposed upon goods which are not very much used by the public. At least that impression is being created. But if you look through the details of the Budget you will find that soap has been taxed, medium cloth has been taxed, coarse cloth has been taxed, cigarettes have been taxed, readsmade garments have been taxed, all these things have been taxed. It has been stated, with some amount of not quite well-placed humour, in the Finance Minister's Budget Speech—the Finance Minister has tried to sav—"Well, as far as cos metics are concerned, we do not know what they contribute to the pace of the economy of India."-lipsticks and all that have been taxed—as if nothing else has been taxed. Very important items of household goods like pressure cooker which is a must in every household now, particularly in those households where women are working members of the family, have also been taxed. You know that as far as the question of typing is concerned, typewriting ribbon is a very necessary thing nowadays, even in the life of the rural for typing out documents, typing out applications, for typing out anything, and we find that typing ribbons have also been taxed. Now, this is the way under which taxation has fallen. And yet we are being told that mostly taxes have fallen on those goods which are not consumed by the public. It has been stated that there will be some marginal increase in tax as far as cigarettes are concerned. The Finance Minister has tried to give some advice to the smoking public saving that smoking is not good for their health and all that. But it is everybody's knowledge that as far as working people are concerned. they smoke cheap type cigarettes for their recreation and by way of having something to relieve the tension and distress under which they have to live their lives. But as has been stated on the floor of this very House, cheaper varieties of cigarettes also have not shown any marginal increase, but considerable increase in the have shown

Union excise duties. And what about import duties? Import duties have fallen on machinery, on agricultural machinery, poultry machinery, on chemicals, on drugs, on medicines. These import duties falling on drugs, medicines, agricultural machinery. agricultural tractors even which are imported from outside, will naturally increase the prices of agricultural goods and the common man will suffer. But then the socialist Government has never thought of taxing the nouveau riche in the rural world, the feudal elements, the neo-farmers who have earned a lot due to the so-called green revolution. As far as their incomes are concerned, their structure of the entire budget actually shows that the government is more interested in squeezing out money from the poor than getting it from the rich.

We have been told about wealth tax and all that. As far as personal wealth tax is concerned, I have already said that this does not come to more than Rs. 30 crores. Such is the great amount of tax which they hope to receive from the wealth tax. Even then an individual can accumulate unlimited wealth. There is no limit to that. But what about the gross talk of gross assets which the nongovernmental companies have accumulated between the First Plan and the Fourth Plan? The non government private companies have increased their wealth from 1,400 croies of rupees to 5,000 crores of rupees. This is the wealth of the non-government companies. And they are talking about the wealth of private persons. What about this wealth of the corporate sector and non-governmental companies? As far as this wealth is concerned, that remains untouched. This is the position as far as the budget is concerned.

They have been bragging and boasting that personal income has been put in such a fashion that a person cannot amass much and he cannot have much by way of personal income per year. All this is rubbish and nonsense, I can quote to you the figures given by Nicholas Kaldor as early as 1963 or 1964. Mr. Kaldor at that time said that Rs. 200 to Rs. 300 crotes by way of income-tax are evaded every year. What about tapping all these resources? How do we get round evasion of income-tax? It comes to Rs. 200 to Rs. 300 crores. There is not even a whisper of it in the budget. How to make these persons pay income-tax to the extent of Rs. 200 to Rs. 300 crores every year which are being stolen, so to sav, from the public budget by these black-marketeers and all that.

The Wanchoo committee report has not been published. The Blitz has quoted from that unpublished report. Something has percolated to them and according to them the report said that there are Rs. 2,000 crores of black money in circulation. Nothing has

[Shii A P Chatterjee]

been said about that also in the budget Nothing has been said in the statement of the Limance Minister as to how to get hold of these Rs 2000 croics of money which are in circulation

Coming nearer to the budget I may say that as tar as 1970 71 is concerned, income tax authorities have themselves said that there are arrears of Rs 731 crores of inducet taxes. The income tax authorities have published a list of the big business houses which have not yet paid this c Rs 731 crores for 1970 71. They have published the names of these houses and the names are common knowledge. They advert a their names. The government is absolutely silent. They have not tried to tap those resources from those persons who are not paying apart from the black money in circulation and evasion of direct taxes.

This is the state of the socialist budget. It is quite natural that the Prime Minister has a secret account with the State Bank of India and by telephone call she can get.

(Interruptions)

THI MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K R GANESH) I object to this

SHRI A P CHATTERJEL By mere telephonic talk

(Interruptions)

What can we expect in a country like this?

MR DEPUTY CHAIRMAN Please do not bring in that

SHRI A P CHATTERJEE The Princ Minister has it It is common knowledge

श्री राजनारायण (उत्तर प्रदेश) यामी श्राप उससे सैटिम्फाइड हे। जो एक्सप्लेनेशन हैं गर्वामैन्ट क श्रार यू सैटि फाइड विद दैट ? क्या मजाक करते है।

श्री कल्याण चन्द (उत्तर प्रदेश) ग्राप कभी सेटिसफाइड नहीं हो सकते हैं।

SHRI A P CHATTERJEF Sir, it is public money

(Interruptions)

MR DEPUTY CHAIRMAN We have il ready discussed this in the House and the hon Minister also replied to all the points

SHRI A P CHATTERJIE It is in the public knowledge that by telephoning only Rs 60 lakhs can be got How can you get this unless there is a secret account? So Si

it is a question of collaboration and collusion between the Government and the big business, the black money hoarders and there is the collusion and there is the combination

Sn in a revenue budget of Rs 3,400 crores what is the contribution of direct taxes Rs 27 crores And, what is the contribution of indirect taxes, namely, the excise duties Rs 2000 crores Sir it is Rs 2 000 crores and again if you add the import duties to it that is to say, if you add it to the inducet duties it will come to two thirds of the icvenue budget so that the two thirds of the revenue budget is borne by the common man and a mere pittance of Rs 27 crores or Rs 7 crores or Rs 30 crores is borne by the big business. What is the mount that they get from Gift Tax A begga ly sum of Rs 2 crores From the wonderful Gift Tax they can get only Rs 2 crores from the rich from the wonderful Wealth Tax they can get only Rs 30 crores from the rich and from the wonderful Estate Duty well they can only get

SHRI BHUPESH GUPTA (West Bengal) Your argument is all right. But you are making a statistical error. This Rs. 27 crores is the addition as against the previous Rs. 231 crores.

SHRI A P CHATTERJEE But I am talking about this budget. It may be, Sir, that they have been paving 50 per cent of their meonic. But talking about this budget what is the proportion of direct taxes to the revenue budget of this year that is, 1971-72 and what is the proportion of the indirect taxes to the revenue budget of this year. That is what I am asking Sir, they are not realising the Rs 721 croics of direct tax are ins which a costill outstanding from the big business houses up to 1970-71. Sir, this is the nature of the socialist budget.

Sir it does not end here. Then there is the definit financing. After squeezing the pockets of the common man after raising the tixes on all kinds of consumer goods, the Finance Minister has blandly said that Rs 220 croics will still be deficit. Where will this money come from? This money will come from certainly printing notes at the Nasik Printing Press and by printing notes at the Nasik Press if you fill up this Rs 220 croies you can easily imagine Sir that there will be inflation and there will be further rise in prices. As far as the rise in prices is concerned it is common knowledge that in the last decade the prices of all commodities have increased by 80 per cent and in 1970 71 alone the prices have increased by 56 per cent over the preceding year that is to say 1969 70 and it is quite clear that as far as deficit financing is concerned the prices will fur ther increase this year also and this deficit financing of Rs 220 croies is not the entirety

of it because in the budget they have allo cated only Rs 60 crores for the refugees from Bangla Desh But we are quite sure, Sn, that the stream of refugees is still coming and even the Prime Minister herself at one moment said that in six months the amount that will be spent will come to about Rs 600 crores apart from any aid which we may be getting from the different countries of the world by talling down on bent knees before them Well, even taking all these things, I can tell you, Sir, that there will be a heavy deficit as far as this year is concerned be cause of the expenses on the refugees who have come from Bangla Desh and that means further deficit financing, that means a further rise in prices. And, who is to be blimed and who is to be thanked for the refugee in flex. Certainly the Indian Government. The Indian Government played with the thing the Indian Government thought, 'Let the Bangla Desh liberation take its course" and they will give lip sympathy only and after the Bangla Desh people get then liberation the Indian Government will say 'We gave lip sympathy to you and therefore we will expect some consideration from you'

That was the advantage that the Indian Government wanted to reap. We said here on the floor of the House repeatedly you really mean to do any help or render any assistance to the Bangla Desh liberation movement, give im nediate recognition to the Bangla Desh Government" But then they were looking to the United States Govern ment they were looking to the Soviet Union, they were thinking of China Whye Has this Government not got backbone of its own? Can't this Government think on its own? Has all its thinking to be done by other Government While they were think ing in the air conditioned chambers of the Prime Minister, the Finance Minister and the Defence Minister what has happened is that this Bangla Desh problem took an acute turn and streams o refugees have been coming in and already 48 lakhs have come into West Bengal The whole economy of West Bengal is tumbling down and, for that matter, the whole economy of India threatened to come down.

Sir, how can we expect this Indian Gov ernment to take an independent stand? I was looking at the budget, and I find that as on 31st March 1972 the public debt of India will rise to Rs 15,000 crores—inore than Rs 15,000 crores More than Rs 7 000 crores is the amount of foreign loans. And a lion's share of this Rs 7,000 crores is borne by the United States of America Sir, out of this Rs 7 000 crores or so of foreign loan, we owe more than Rs 3 000 crores to the USA Or it is about Rs 4,000 crores So our entire economy is mortgaged to out siders. Our entire economy is mortgaged to the capitalist countries. Of course, there are some loans from the socialist countries, but

the proportion is very small. Well, look at Hungary, Bulgaria, Romania.....04 croics, every one has given But the main loan is from the United States and the other capitalist countries. We have actually mort gaged our country to them So much so, look at the revenue budget. You will find that Rs 618 ctores have to be spent on Debt Servicing In the Capital budget we find that we are taking about Rs 5.0 croies or so from the foreigners as foreign assistance. But we find that out of that we have to give by way of repayment of loan—I am just giving the figure—Rs 216 crores. As far as internal borrowings are concerned, the gross borrow ings are Rs 500 croies. But we have to repay Rs 332 croics So, whatever we give to the Government will have to be spent by the Government by way of repayment of loans and Debt servicing

Sir, this Government is a Government which, to all intents and purposes, is a bankrupt Government at has no finances and it cannot raise any finance, except from the common man It cannot touch the rich and it is taking the entire economy into a blind

Sir, look at the private sector. It is common knowledge that as far as the industrial production is concerned, only half of the industrial capacity is being utilized, half of the industrial capacity remains unutilized Why is that so? Why can't the Government put its foot down and ask these big business men to utilize all its capacity. Why can't you do so?

Because it has not the capacity to do so liter all. Sir, you know that in a capitalist country, where the monopolists rule 100st, the monopolists will always havethis is the economic law—the monopolists will always have production below the optimum level because, unless they keep produc tion below the optimum level they cannot have optimum profits Therefore, it is the law of capitalism that production will be less than actually could be got if all the produc tion capacities are utilised the more so in India because, in India, the capitalist are a moribund capitalist class. It is a moribund capitalist class and it has no future and, therefore, this capitalist class which is more bund, which is decadent, which has no fu ture, it has to keep its production below the optimum level Government is siding with this capitalist class and Government is not also touching it as far as 80 per cent of the conomic field is concerned which is enticn ched in by the private capitalists. This 80 per cent will not be touched by the Government So by giving that assurance to the Federa tion of Indian Chambers of Commerce and Industry and the industrial magnates, the Prime Minister has committed herself to this that if the capitalists and monopolists do not utilise the industrial capacity of the country

to the full, Government will not do any thing. Sit, we used to hear so much before the mid-term election that monopolies will be curbed, that monopolists will be put in then place. These were the slogans which we used to hear. And again, when Mis. Gandlin used to tour the country during the mid term election, she used to say, "Strengthen my hands so that I may give you my bless ings, so that I may curb the monopolists. But look at the Presidential speech at the beginning of the Budget Session this year after the mid term election. No whisper against monopoly this time, because the elections were over now. Therefore, that was meant to be consumed by the public. Therefore, when the elections are over and when she has got a comfortable majority, could they say that? When the mid-term elections are over then, naturally, there cannot be any whisper against the monopolists.

SHRI PREM MANOHAR (Uttar Pradesh): They have financed them in their election Contests.

SHRI A. P. CHATTERJEE: monopolists, as the hon. Member says, have also helped Mrs. Gandhi a lot in financing the election machinery, in greasing the election machinery and making it smooth and perfect. So, Sn, this is the situation. Therefore, how can it be called a socialist Budget? Is it a socialist Budget when we find that the private industrial sector is still entrenched in 80 per cent of the economic field? Is it a socialist Budget when we find that the in dustrial big business houses are cornering the income-tax daily and are hoarding black money and that cannot be brought into the common pool and that cannot be taxed? Is it a socialist Budget? Sir, when we find that 50 per cent of our economy is mortgaged to foreign States and foreign countries, is it socialism? Is there any shred of socialism in this Budget, Sir? After leaving out Rs. 731 crores of direct taxes which are the arrears, they are now proposing more taxes upon the consuming public. And we still are led to believe that this is a socialist Budget.

Sir, as I have been saying, the economy of our country is in a very bad shape. And what with foreign loans and the debt servicing charges and what with our rising un employment figures, I do not know how actually we can get out of this rut unless this Government, which is governed by the rich, which is governed by the rich, which is governed by the tolling people of India. Unless this is done, there is no other way out. Sir, look at the staggering unemployment figures. We began with 3.3 million unemploved at the beginning of the first year of the Plan. And now what is the position? What is the number of unemploved? 12.4 million unemployed at the present day. Sir, as far as the seventies are concerned, it

is known that during the first half of the seventies the figure of unemployment will tise by 56 lakhs every year, and in the second half of the seventies the figure of unemployment will rise by 65 lakhs every year. Therefore, if you calculate it, you will find, Sii, that by 1980 the figure of unemployment will rise to 65 million. And that will be a staggering figure of unemployment. The unemployment figure is rising and we are now being told that this is a socialist Budget.

Finally, Sir, I will say this that the Prime Minister and the Government are triving to shift the burden on to the common people. The other day, Sir, there was the conference of the trade union representatives called by the Prime Minister. And the Prime Minister said to them, she had the check and the arrogance to say that the trade unions must see that the workers produce more.

I have the figure from 1951-52 to 1964-65 and from that figure I find that the workers have produced in the country 2.3 times whereas the workers' wages rose only by 76% But that 76 per cent is also on illusory figure because if you leave out deficit financing, if you leave out inflation, then the workers' wages rose only by 25 per cent whereas the workers' production—the production which the workers gave to the countrywas 2.3 times. This is the production given by the workers and in exchange of that they have been fleeced and they have been starved, and vet the Prime Minister-the socialist Prime Minister of India-says that the workers must produce more. Not time to get the black money from the monopolists; not time to get these Rs. 731 crores of direct taxes which obviously and admittedly they have not paid; not time to see that they do not evade these taxes. Sir, this is the character of the Budget.

SHRI AKBAR ALI KHAN (Andhra Pradesh): Mr. Deputy Chairman, Sir, I heard with great attention and respect the speeches of the Opposition leader, hon. Mr. Gurupadaswamy, hon. Mr. Bhandari, hon. Mr. Sardesai and last but not the least, hon. Mr. Chatterjee

SHRI BHUPESH GUPTA: Part of the time vou were sleeping.

SHRI AKBAR ALI KHAN: In addition to what I have to say I have to reply to some points of my friend, Mr. Chatterjee. So, please do not disturb me.

Sir, I have no hesitation to say, after hearing my estcemed friend, Mr. Chatterjee, also that the Finance Minister has made an earnest endeavour in the direction of a socialist society. I do not say and I do not think my friend expects that in a Budget the socialist society will be formed or garibi hatao will

come in. If that is his idea then I am sorry for it. We do not claim, we do not say that we have done everything that we have promised.

SHRI RAJNARAIN: You have done no-

SHRI AKBAR ALI KHAN: But we have taken substantial steps in the right direction which I will show.

The other thing that I would like to say before I come to some of my points is, my friend Mr. Chatterjee referred to the Address of the Prime Minister to the industrialists. Sir, I also have read the speech and I think, so far as I remember, she said that we will follow the policy-the Resolution that the Government and Parliament have passed-regarding this mixed economy, and in view of that does my friend think that the lands of millions of farmers will also be taken? According to communism it may be right. Does my friend think that the property of thousands of small traders—similarly there are many occupations, many professions of a very small nature, very moderate nature; certainly they comprise 80 per cent-should also be taken? If my friend thinks that my Government has declared that all should be nationalised, he is mistaken. That is not the policy of my Government. My Government believes in mixed economy and that important sources of revenue should be under the control of the Government. That is our main theme and having that in mind if she said anything I think she is absolutely in consonance with the declared policy of this Government and my party.

श्री राजनारायण : क्या पालिसी है ?

श्री प्रकबर ग्रली खानः मिक्स्ड इकानामी । जरा रहम की जिए आप । ग्रब

The other thing my friend said was that the taxation has fallen on the poorer sections. There I would remind him, let us take the complete picture. Without going into details, because I know my time is limited, the Income-tax was 93 per cent before this Budget was introduced. Now it is 97.5 per cent. Similarly, in Wealth Tax there was an exemption to the extent of Rs. 2 lakhs. Now that has been reduced to Rs. 1 lakh and if the income is more, that also will be included. So far as Corporate Taxes are concerned after 15,000, 15% surtax has also been levied. I do not say that this exhausts it and this makes it an absolutely last step in the direction of a socialist society but to say that nothing has been done and this is not a socialist Budget or that this is anti-people Budget, I respectfully submit, is absolutely unfounded. Now he referred to the arrears collected. I would briefly say that in 1966-67 Rs. 62.76 crores were collected, in 1967-68, Rs. 100.52 crores were collected, in 1968-69 Rs. 110-52 crores were collected, in 1969-70, Rs. 129.75 crores were collected and in 1970-71 Rs. 159.61 crores were collected. I do agree that still more is to be collected but the difficulty is that has also been explained before-that in many cases the Government is proceeding against them but they have approached the High Courts and obtained stay orders. So taking all this I do not think any fair-minded person can charge the Government that it has not been doing what it should do to realise the arrears.

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So far as evasion is concerned, there is no doubt there is evasion and as promsied by the Finance Minister, several steps are being taken. One of them is this. They are bringing 2 or 3 measures to control these. One is, they propose to change the Foreign Regulations Act so that the evasion may be further tightened. Regarding documents, if somebody sells property and undervalues it, they are going to bring in legislation saving that the property will be taken over by the Govt. on that value which is exhibited in the document. They also propose to bring in other measures so that it may be controlled. Mr. Chatterjee and others said that the Finance Minister has left the rural income absolutely scot-free. I think those who have studied the Constitution will realise that so far as rural income is concerned. it is not within the purview of the Centre. Still I am glad that one step has been taken in this direction, that is, tractors have been taxed and the Finance Minister also assured in his speech that he will start a dialogue with the State Finance Ministers to see that the rich peasantry is also brought under the scope of taxation. What else could he do?

Now, Sir, so far as indirect taxes are concerned, it is true that the new levies have affected the poorer sections especially in the case of certain items like maida for instance and to some extent coarse cloth-and I would agree with him-things like pressure cookers . . . etc. They have adversely affected and I do . . .

SHRI K. R. GANESH: Not pressure cookers.

SHRI AKBAR ALI KHAN: ... appeal to the Government and to the Finance Minister to have a rethinking on this matter and to see that the tax on maida and caorse cloth is removed. That is very necessary. Let me tell the Minister of State for Finance that I think the whole Parliament is agreed on this question and he will have to take the matter seriously and he will have to vield. He is working under Parliament and if Parliament with one voice says that these are the articles on which if duty is levied there will be an adverse effect on the common man, then any democratic Government, any democratic Finance Minister will have to how down to the will of Parliament.

SHRI N G GORAY (Maharashtia) Sir, it appears to be a sham fight it seems that the Finance Minister has already decid ed to take it off

SHRI AKBAR ALI KHAN I think, Mr Goray, you must be happy It was because Mr Ganesh said something Whether it is because of your support or our mging, let us share it, I do not grudge the credit to you because you are also of the same opinion

THE MINISTER OF STATE IN THE DE PARTMENT OF PARLIAMENTARY AF FAIRS (SHRI OM MEH (A) We can have a Committee of Inquiry to find this out

SHRI AKBAR ALI KHAN Now, just a word or two My friend Mr Gurupada swamy-I am sorry he is not here-I should say he spoke less on the Budget but more on the performance of the Government He is entitled to do so, I do not say that when we are discussing the Budget we canno discuss the performance of the Government but so far as taxation and Government's policy on that is concerned, he said very little And if he had said that in certain sectors or in certain branches the Govern ment has not done well, I would have wel comed it Even in his speech he recognised that so far as food articles were concerned they were according to the targets so far as pulses are concerned the position is difficult and so far as cash crops are con cerned there also is difficulty. But for a person who has not only been on this side but who has been in the Government to make a wholesale condemnation of the Government and to say that during the two years it has not done anything is un fair and I can only say that I am surprised at it

Coming to the industrial side also lie said it has failed Sir in Hindusthan Machine tools Oil India and in a number of such organisations—and I would parti-cularly refer to small scale industries which cover one third of the industrial field—we have not only invested Rs 1,700 crores but we have given chance for self employment to 17 000 people. When you want to criticise you do it we welcome it because that is really the essence of democracy, but if you make a wholesale condemnation and say that the performance has been nil I think it may be good for a debating so ciety but I feel it is not the right thing to sav in Parliament for Members who are responsible leaders of the Opposition

श्री राजनारायण : पालियामेंट मे तो झुठ ही बोलना चाहिये।

श्री मानसिंह वर्मा (उत्तर प्रदेश) : पुरे बजट में गरीब को क्या मिल रहा है। यह बतला दीजिये कि गरीब को क्या रिलीफ दिया गया है। गरीब के लिये क्या किया गया है।

श्री श्रोम् मेहता: कब से श्राप गरीब के हिमाथती बने ।

श्री श्रकबर श्रली खान श्रापका भी जवाब दे दंगा। I was saying, Sir, that I would refer to two or three points. One is about unemployment so far as unemployment is concerned I fully share their concern think in my own humble way I have been at it for the last two or three years. The situation is serious especially among the technical and the educated Now the Gov ernment has come out with a scheme of Rs 50 crores for the rural area and Rs 25 croics for the educated and the technical who are unemployed. I welcome it but I do feel it is a very inadequate amount com paicd to the magnitude of the problem I would like the Government to have a rethinking and increase the amount, but the more important thing is this Now, we have got nine months more

श्री राजनारायण: काहे के लिये ?

SHRI AKBAR ALI KHAN For this year Ninc months of this year remain I enjoy the joke Now I want to know what are the schemes of the Ministries What are the schemes of the States? I am afraid that even this amount may not be spent properly. This, I think, should be taken seriously I suggest that a Committee con sisting of the Prime Minister, the Finance Minister and the Labour Minister should be formed at this sage Similar committees should be formed in each State to see that the schemes are implemented. There are a number of schemes I know it, but they are not put into action, because somebody is not able to produce security It is given for a period which is not enough. We want a longer gestation period. There are many other difficulties. These will have to be removed. And then, our educated people, especially those who are technically trained, are a great asset and they should be utilised in the best manner possible

Now, Sir, similarly for rural areas any number of projects could be taken up We have in the Constitution declared that within fifteen years there will be free and compulsory primary education. Have we fulfilled the target? If you implement it and have compulsory education, I have no doubt that hundreds of our literate and educated boys will be absorbed,

श्री राजनारायण : पिलक स्कूल तो ज्थादा है।

SHRI AKBAR ALI KHAN: That is very nominal It is a good step that in the public schools they have reserved 25 per cent of the seats for the poor people. That is not very important from my point of view, but what I say is that the greatest asset of India is its man-power. There my friend, Mr. Gurupadaswamy was right. In order to make that man-power the greatest asset of India the first thing that is neces sary is that they should be educated. I know that here again the question of the States and Centre comes up. In this connection, I would suggest that the States and the Government of India should sit to gether and come to some decision. I would like the Government of India to help in a good measure and see that free and compulsory primary education is spicad as early as possible. (Time bell rings) I shall obey, because sometimes I have also to ring the bell. I will finish now.

The other thing that I want to submit to the House is that when Mahatma Gandhi's Birth Centenary was celebrated we made certain pledges to the nation and amongst them two I will mention, viz., drinking water and electrification of the rural areas to the extent of a thousand villages.

SHRI RAINARAIN: Drinking wine.

SHRI AKBAR ALI KHAN. In our villages there is a dearth of dunking water. At present our people have to go out for miles and miles in the summa in some of the districts.

श्री राजनारायण : शराब पर टैक्स क्यों नहीं लगा ।

श्री ग्रोम् मेहताः वह ग्रापके लिए छोड़ दिया।

SHRI AKBAR ALI KHAN: I am really distressed to see that this drinking water programme has not been fulfilled and I charge the Government for this. The Finance Minister and the Health Minister are responsible because drinking water is under the Health Minister. I would like them to make out a programme and give some amount to each State specifically for the purpose of providing drinking water facilities in every village.

I think that is very important. So far as electrification of a thousand villages is concerned I am glad to say that about number a villages have been electrified. I think other promises will also be fulfilled in the same manner.

So far as the reduction of expenditure is concerned, I remember that sometime back an assurance was given to this House and I would like the Finance Minister to look into it that the expenditure is reduced to the extent of 10 per cent, 10 per cent cut. I would hke to know what has happened to that But my humble suggestion is that the Finance Minister has the best opportunity to utilise at this junction for three reasons: One is the problem of Bangla Desh which is one of the greatest human tragedies and the burden has fallen on this country, the responsibility, to see that till they are returned to their home safely and in secure condition they are looked after by us, it is our moral responsibility, na tional responsibility, and we have all to shoulder that. The second is the great objective of development of the country, and the massive mandate that my leader and my party received from the people Sn, I belong to the old school and feel always that the East and specially India have given a message to the West. If we have learnt science and technology from them, we have given the message of love and service to the West. What about I ord Christ? What about Lord Buddha? What about Lord Mohammad? What about Mahatma Gandhi? We have to keep up that spirit. For keeping up that spirit what is the first condition? One is to tax first the pocket of oneself. I would have very much liked if the Finance Minister taking advantage of this strong position had taxed Members of Parliament and Ministers and high officials. Why should we be let off? We only express our sym Why should pathies but I do feel that in these circum stances till the Bangla Desh problem is solved I should urge the Finance Minister that so far as the salary is concerned and so far as the daily allowance is concerned a ten per cent cut should be imposed first on all M Ps., then on the Ministers and then on high officials drawing more than Rs 2,000. I think this is an occasion when everybody should contribute with the great est willingness I am not mentioning this the point of view of getting money but I want the people to know that we are not here only to get our allowances in creased and our salaries increased, we or the Ministers I feel if you take from the Deputy Minister to the Cabinet Minister, if you go into the question, easily their paraphernalia could be reduced to the extent of 10 to 15 per cent. I would ex pect my Finance Minister, my bold Finance Minister, my bold leader, to take up this thing no matter whether the Ministers get angry or whether the Members of Parliament get angry; let them be brought under the scheme I et a cut of 10 per cent be imposed on everybody That is my submission. I am very serious about it. That gives you moral satisfaction.

MR. DEPUTY CHAIRMAN: Please conclude now.

SHRI AKBAR ALI KHAN: I am concluding. I would not like to exclude the Governors, the Vice-President and the President. Nobody should be exempt from this; all should come under this 10 per cent cut . . .

श्री राजनारायण : ग्रकबर ग्रली साहब, जो 250 रुपया बढ़ रहा है डिपुटी चेयरमैन का उसको भी काटोगे ?

श्री कृष्ण कान्त (हरियाणा) : यह वाइस चेयरमैन हैं, डिपुटी नहीं ।

SHRI AKBAR ALI KHAN: sit down, I would like to say one word. Everybody is thinking in terms of region, in terms of caste. We have to think very seriously about this problem. I wish, Sir, that we thought that we are all of India because if India lives, Andhra lives, Maharashtra lives, everybody lives. If there are difficulties, if there are differences and if we get weakend, no matter what religion or caste or community we belong to, it will be a disaster to the country. And, Sir, so far as the Telengana problem is concerned, I know a bit of the pulse of my people as well as the pulse of my Andhia people. It is just the right occasion when a compromise should be struck. I would appeal to the Government, I would appeal to my leader, the Prime Minister. This is the right occasion to strike a compromise. Otherwise, I feel that the problem will get very much complicated and difficulties will arise.

Sir, I finish my speech with this quotation of Shakespeare-

"There is a tide in the affairs of men, Whice, taken at the flood, leads on to fortune;

Omitted, all the voyage of their life Is bound in shallows and in miseries."

श्री राजनारायण : श्रीमन्, मैं इस बजट को गरीबों की रोटी छीनने वाला श्रीर करोड़पतियों के एंश-इशरत श्रीर माल को बढ़ाने वाला बजट कहता हूं । यदि इस बजट का शुद्ध विश्लेषण किया जाय तो इधर के सालों में इससे ज्यादा प्रति-कियावादी, इससे बढ़ कर मारक, इससे बढ़ कर गला घोंटू, इससे बढ़ कर टैंक्प बढ़ाकर कमरतोड़ बजट नही श्राया है । यह बजट मारक भी है, गला घोंटू भी है, कमरतोड़ भी है श्रीर प्रतिक्रियावादी

भी है। इस बजट से जहां गरीबी बढेगी, मंहगाई बढेगी, बेकारी बढेगी, मुद्रास्फीति बढेगी, विदेश पर निर्भरता बढेगी, वही पर इस बजट से चोर-बाजारी भी बढेगी, काला धन भी बढेगा। इसलिए मैं श्रापके द्वारा श्री श्रकबर श्रली खान साहब से कहना चाहता हं कि इस बजट को म्रांख मंद कर रही की टोकरी में फेंकने के लिये उनको हमारा साथ देना चाहिये। इस बजट को जब प्रकबर श्रली साहब, जिनको मैं समझता हं कूरान भी कुछ पढ़े होंगे, समाजवाद से जोड़ते है तो मुझे बड़ी हैरत होती है। तो मैं कहता हूं कि ऐ खुदा कहां से इनको पैदा कर दिया कि तुमको भी ये बदनाम कर रहे है, पैगम्बर के नाम को भी बनदनाम कर रहे है। ग्रकबर ग्रली साहब के बाद मुझे बोलने का मौका भिला है, इसलिए मै इनको याद दिला दूं कि पैगम्बर ने यहां तक कहा है कि खाने-पीने के बाद अगर साढे 7 तोला सोना या साढे 52 तोला चांदी बचे तो ढाई रुपया सैकडा जकात लगाने की बात हुई है लेकिन ये ऐसे बग चुंच मुरबवा को बैठे हुए हैं कि टैक्स बढता जा रहा है, गरीबी बढ़ती जा रही है भ्रौर फिर भी उसी दम पे बंधे हुए हैं, जब लाबी में होंगे तब कहेंगे कि तुम ठीक कहते हो हम क्या करें, यहां स्राएंगे तो फिर उसी गोल मुदरी में बैठ जाएंगे। तो मै कहता हं कि हे ग्रकबर ग्रली खान साहब खुदा के नाम पर, पैगम्बर के नाम पर श्राप इन्दिरा रूपीगोल मुंदरी से अलग हो जान्नो, काहे इसमें फंसे हो, परेशान हो। श्रीमन्, मै बहुत ही ग्रदब के साथ कहना चाहता हूं . . .

SHRI AKBAR ALI KHAN: Mr Rajnarain, if you leave this phobia, this Nehru phobia, this Indira Gandhi phobia, you will be a great man, you will do a great service to the country. For God's sake, I pray to you, leave that phobia.

श्री राजनारायण: श्रीमन्, यह हमारे समय में नहीं रहना चाहिये। मैं बिलकुल सफाई के साथ कहना चाहता हूं कि मुझे न कोई फोबिया है, न कोई मेनिया है। मैं श्रापके द्वारा श्रपने मित्र श्रकबर श्रली श्रौर दूसरे जो उधर लोग बैठे हुए हैं, उनसे निवेदन करना चाहता हुं कि उन्हें नेहरू फैमिली

मौर इदिरा की जो भिक्त है उसे छोड़ दे तो वह देश का बड़ा कल्याण करेंगे। बेमतलब 3 PM. उनकी भिवन में डूबे हुए हैं। मै यह कहना चाहता हू कि इस बजट को ग्रगर ठीक तरीके से ग्रध्ययन किया जाय तो इसको प्रगतिशील कैसे कहा जायेगा । इसके ममाजवादी होने की तो बात छोडो । इस बजट का 67 प्रतिशत यानी दो तिहाई से ऊपर अनुत्पादक मदो पर खर्च होता है। तो फिर इस बजट को हम कैसे कह सकते है कि यह जनकल्याण का बजट है । स्रकबर ग्रली खान साहब, ग्राप इसको जा ध्यान से देखो कि ज्ब से काग्रेस सरकार ग्राई, हम ग्राज से नही कहते है, तब से उसने खपत ग्रोग फैशन की ग्राध-निकता बढाई है ग्रौर उत्पादन की ग्राधुनिकत नही बढाई है। प्रोटक्शन का माडरेनाइ-जेशन नही हुम्रा है, फैशन का माडरेनाइजेशन हुम्रा है। इसलिये इस बजट की जितनी गहरी निन्दा की जाय, जितना गहरा तिरस्कार किया जाय उतना ही जनकन्याण होगा । एक छोटा सा म्राकडा मै भ्रकबर भ्रती खान साहब को बताऊगा कि अनुत्पादक मदो पर कुल खर्चा कितना था। 1950-51 में 29। 5 करोड़ रु० था ग्रौर वही 1970-71 में 2,159 करोड रु हो गया तो कहा 291 वरांड रु० ग्रीर कहा 2,159 करोड रुः। श्रकवर ग्रली खान साहब कहेगे कि यह विकास का प्ग है। विकास के युग मे धनुत्पादक मदो पर खर्चा बढेगा, क्या यही स्रकंबर श्रली खान माहब की सुझ है। क्या श्राज कर्ज ले कर के फैशन बढेगा। क्या भ्राज कर्ज ले कर के फौवारा बनेगा,। स्राजकल में जहा भी बड़े-बड़े शहरो में जाता हू वहा चौराहो पर देखता हु। स्राज लोगो के पीने के लिये पानी नही है, लेकिन फौवारो के द्वारा श्राप देखिये कि कितना पानी बहाया जा रहा है।

श्री एन० पी० चौधरी (मध्य प्रदेश): ग्राप के पड़ोसियो ने किया है।

श्री राजनाराय । थोडे समय के लिये मै समझता हू कि ग्राप उधर चले गये है ग्रततो त्वा म्राप को हमारे यहा ही शरण मिलेगी।

श्रा एन० पी० चौधरी . इन्तजार किजिये।

इसी के साथ-साथ श्र राजनारायग मै यह कहना चाहता ह कि घाटे के बजट की बात छोडिये। साधारण तरीके से ग्रगर हम बाजार मे जाये तो यह जो बजट बना है इससे कम से कम 6 फीसदी खर्चा सामान्य ग्रादमी का बढ़ा है। इसी के साथ-साथ मैं इनको थोडे से स्नाकडे पेट्रोल के दे देना चाहता हु। मै हैरत मे पडा हुआ ह कि जिस बजट में तिनक भी जनकल्याण की बात मोची गई होगी उसमे क्या 470 फीसदी ज्यादा लागत से पेट्रोल की कीमत बढा दी जायेगी। क्या भ्राज तक दनिया में कही ऐसा हुआ है। जब तक यह सरकार प्राइस फिक्जेशन की नीति नही चलायेगी, तब तक इनके लिये समाजवाद श्रौर जनकल्याण का नाम लेना गलत है ग्रौर इसके लिये कही की ईट, कही का रोडा, भानमती ने कुनवा जोडा वाली बात होगी । चाहे जितनी भी कीमत बढ जाय सरकार में उसके ऊ।र कोई जुबिश नही होगी क्योंकि इतने एक तरीका निकाल लिया, माननीय ससद् सदस्यो को भी खिलाने का। 31 की जगह 51 भत्ता हो गया ग्रीर ग्रव 5। की जगह कुछ ग्रीर बढ जायेगा। डिप्टी चेयरमैन, राज्य सभा ग्रौर उपाध्यक्ष लोक सभा के लिए भी 250 रुपया महीना बढाने का एक प्रस्ताव पेश है। तो यह सबको चखाते है, सबको खिलाते है ताकि महगाई की ग्राच से ससद सदस्य न गरमाये, क्योंकि यदि ससद सदस्य गरमायेगे तो उसकी स्राच सरकार को भी लगेगी । इस लिए ससद् सदस्य खूब ग्रन्छी तरह से, ग्रानन्द से रहे जिससे सरकार ठीक तरह से चले। मगर मै यह चाहता हु कि गरीबी के आगन की ग्राग में इन्दिरा सरकार जल कर भस्म हो। वह शक्ति पैदा हो, वह ताकत पैदा हो, वह कुव्वत पैदा हो जिसमे वह ग्रग्नि प्रज्वलित हो जिससे यह मौजूदा प्रतिक्रियावादी सरकार, यह गैर-समाजवादी सरकार, यह स्रजनतत्त्रीय सरकार जल कर क्षार-क्षार हो जाय। जो उनकी बढोत्तरी है मै उसके बारेमे कहताहु भ्रौरश्री गणेश जी ग्रौर श्री यशवन्त राव जी केवल 1964-65 ग्रौर

[श्री राजनारायण]

1969-70 के माकड़ों को ले ले जो प्रति व्यक्ति उपलब्धि है खाद्य श्रीर तेल की वह 3 6 ग्राम है। 1964-65 मे श्रौर 2 6 ग्राम है 1969-70 मे। सती कपडा 15 1 मीटर है 1964-65 मे **ग्रौर 13 1 मीटर है 1969-70 में । कहवा** 89 ग्राम फी व्यक्ति है 1964-65 में ग्रौर 59 ग्राम है 1969-70 । यह तो उनके उत्पादन की बढोत्तरी की सुरत है ग्रौर उसी के साथ साथ थोक मल्यों के दाम की बढोत्तरी को भी हम देखे और 1961-62 को अगर हम **ग्राधार मान** ले तो 1970-71 में वे 181 2 हो गये यानी करीब 82 फीसदी बढ गये । 1961-62 के स्राधार पर एक साल का हिसाब लगाम्रो तो करीब 8 प्वाइट कुछ रहेगा। इसी तरह से विदेशी कर्जे के बारे में हमने बता दिया कि 1969-70 में 9,444 3 करोड का विदेशी कर्जा हो गया था और हमारी ग्राज ग्राय क्या है राष्ट्रीय जिसका भ्राज बडा ढिंढोरा पीटा जा रहा है। 1967-68 के जो ग्राकडे उपलब्ध है उस पर ग्रगर 1948-49 को ग्राधार मान कर निकाल तो हमारी स्राय सालाना 323 3 रुपये है फी ग्रादमी। कृषि की बडी दहाई दी गयी, ूरी क्राान्ति हो गयी। तो श्राप हरी क्रान्ति के श्रॉवडे भी देख ले। श्रकबर श्रली साहब जरा अपनी दृष्टि को खोले। दृष्टि तो आप समझ लेते है नही तो मुझे निगाह कहना पडेगा। तो 1948-49 श्रीर 1968-69 को हम ले रहे है। 1948-49 के मूल्यों के साधार पर प्रतिशत विभाजन कृषि, पशु-पालन तथा ग्रन्थ ।हायवः कार्य का प्रतिशत रहा है। 1948-49 मे 49 1 श्रीर 1968-69 में वह रहा है 10 0 तो हरी ान्ति कहा गयी [?] 49 1 से 40 0 रह गया । भ्रौर खनन, निर्माण तथा छोटे उद्योग जहा 1948-49 में उनका विभाजन प्रतिशत था वहा 1968-69 में वह रह गया 16 7 तो जो उत्पादन की बढोत्तरी की बडी चर्चा है, हरी कान्ति की चर्चा चल रही है, तो उसके लिए मै समद सदस्यो से निवेदन करना चाहुगा कि वे

ग्रनावश्यक हरी कान्ति हरी कान्तिकी बात कह कर एक हवा न खडी करे। राष्ट्रीय उत्पादन का ग्रगर प्रतिशत विभाजन देखा जाय तो कृषि, पशुपालन, मछली पालन ग्रादि उद्योग 1960-61 का था 51 3 ग्रीर 1969-70 का था 44.1, तो किस नुक्तेनजर से इस बजट को प्रगतिवादी माने। किस नुक्तेनजर से इस बजट को समाज कल्याण का मान।

श्रब मै थोडा सा ग्रा जाना चाहता हू वित्त मत्नी के भाषण के पाववे पैराग्राफ पर, पाचवी कलम पर।

"नामियों का पुनिधारण

5 इस सरकार को तीन महीने पहले जनता से जो भारी ग्रादेश मिला था वह ग्रादेश समाजावद के लिए ग्रार ग्रधिक सामाजिक न्याय के साथ-साथ तीन्न ग्राधिक विकास के लिये था।"

तो समाजवाद के लिये ग्रादेश मिला किससे । जनता से । मैं इससे ज्यादा समय नहीं लेना चाहूगा, किन्तु, श्रीमन्, एक बात कहे बगैर रह भी नही सकता। मेरे पास ग्राज दो पर्चे है। मै चाहता हु, यदि आप आज्ञा दे तो मै इसको सदन की टेबिल पर रख दू। यह पर्चा है। यह साइटिस्ट है, वैज्ञानिक है, इसने इस पर्चे को दे दिया कि इस तरफ महर लगा दो, श्रखवार यालो को, कुछ विश्वविद्याल के प्रोफेसरो को दे दिया कि यहा मृहर लगा दो श्रीर जितने घटे बतायो उसके बाद मृहर यहा निकल जायगी। इस पर्चे पर मुहर लगाया इस तरफ ग्रीर 48 घटे के बाद यह मुहर दब गई ग्रौर यह मुहर लग गई। यह रसायनिक पर्चा है। इसको देख कर कोई भी श्रदाज लगा सकता है। श्राप जानते हैं, श्री बलराज मधोक ने पिलक स्टेटमेंट किया है। उन्होने पब्लिक स्टेटमेट यह किया है कि राय बरेली में प्रधान मती के क्षेत्र में 1 लाख हजार बैलेट पे र रसायन से डुवे हए गये। मै

यह इंके की चोट पर कहना चाहता है। भ्रगर यह ग्रम्रत्य है तो प्रधान मंत्री जी द्वारा या किसी के द्वारा कोई ऐसी एक जांच श्रायोग की रचना क्यो नही होती, जो जाच ग्रायेगी...

SHRI KRISHAN KANT: Mr. Deputy Chairman, when he is saying all those things, you should scrutinise how he functioned in Rai Bareli, how much money he spent, what his resources were... (Interruptions). His election agents were threatening the police officers and officials in the Government. In Rai Bareli daily in the morning he used to ring up officials and threaten them . . .

(Interruptions)

श्री राजनारायण : श्रीमन् यह समय हमारे में नही जायगा, इन्होने जितना कहा वह हमारे में नही जायेगा।

श्री उपसभापति : राजनारायण जी, श्राप अपना भाषण जारी रखिये।

भी राजनारायण : देखिये, यह पांच मिनट का समय उन्होने लिया है।

श्री उपसभापति : पांच मिनट कहां, ग्राधा मिनट भी नही लिया।

श्री राजनारायण : मैं घड़ी देख रहा हूं।

भी उपसभापति : मैं भी देख रहा हूं । ग्राप म्रपना भाषण जारी रखिये।

श्री राजनारायण : मै श्रापसे निवेदन करना चाहता हूं कि किसी को रंज होने की जरूरत नही है । सारे देश के बीच में यह सवाल उठा हुग्रा है, यह चीज सारे देश की जनता के सम्मुख है । श्रगर सरकार साफ है तो सरकार क्यों नहीं जांच करवा लेती बैलेट पेपर की। राय बरेली में दो सौ ढाई सौ बैलेट पेपर पड़े हुए हैं वह निकाल लिय जाय भौर जो साइंटिस्ट है उसको दे दो वह अच्छी तरह से बता देगा कि यह रसायनिक पेपर है या नही है। मुहर कहा लगी हुई थी बता देगा।

SHRI KRISHAN KANT: His party lead er, Mr. Madhu Limaye, has said there is no truth in this.

धी राजनारायण: देखिये, यह क्या तमाश हो रहा है। श्रीमन्, देखिये यहां बम्बई के साइंटिस्ट I. 'J(D)3RSS-6(a)

म्राये, यहां बिहार के साइंटिस्ट म्राये मौर तमाम साइंटिस्टों ने ग्रपना प्रदर्शन किया ग्रौर प्रदर्शनों से उन्होने सिद्ध कर दिया कि बैलेट पेपर के साथ इस तरह की गड़बड़ी होती है।

1971-72

मैं जानना चाहता हूं कि क्या फिलिपीस के मैगासेसे के चुनाव में रसायन पेपर का इस्तेनाल नही हुन्नाथा। मै जानना चाहता हूं कि क्या इंडोनेशिया में सुकार्णो द्वारा रसायन बैलेट पपर का प्रयोग नही हुन्ना था । दुनिया के ऐसे मुल्कों में इसका प्रयोग हुम्रा है। जो हमने सीखा है वह बता रहा हूं। मैं यह कहना चाहता हूं, सफाई के साथ डंके की चोट पर कहना चाहता हं कि प्रधान मत्नी के निर्वाचन क्षेत्र में रसायन बैलेट पेपर का इस्तेमाल हम्रा है ।

श्री स्रोम मेहता : यह ठीक नही है, गलत है।

श्री राजनारायण : देखिये, यह गलत हो या सही हो। मैं कहता हूं कि यह सवाल उठा हुआ है, मै ग्राज यह चाहता हूं कि यह सदन एक जाच ग्रायोग बैठाये। सप्रीम कोर्ट के 3 जजेज का एक जांच स्रायोग बैठा दिया जाए। कोई निर्वाचन क्षेत्र के बारे में नही कहन चाहता हैं, राय बरेली का ही निर्वाचन क्षेत्र ले लिया जाए, वहां के 1,000 बैलटों को निकाल लिय। जाए स्रीर उनकी परीक्षा हो जाए । सरकार डरती क्यों है, काहे डर है । श्रीमन्, बैलेट पेपर की पवित्रता किसी संसदीय ग्रौर जनतंत्रीय देश के जीवन में एक महत्वपूर्ण प्रश्न है, स्रगर बैलेट पेपर की पविव्रता संदिग्ध हो जाए, ग्रगर बैलेट पेप.र से विक्वास हट जाए, तो बैलेट की जगह लोग सामान्यतः बुलेट ले लेते है । मै नही चाहता लोग हथियार उठाएं । भ्राज कुर्सी कांग्रेस भ्रपनी हठवादिता पर तुली हुई है--क्यों ? जो इसने गत चुनाव में पाप किया, धांधली की, उसको वह छिगाना चाहती है, तो इसका नतीजा होगा कि हमारा जनतंतीय जीवन दूषित होगा, हुमारी जनतंत्रीय प्रणाली खराब होगी । मैं नहीं चाहता, जनतंत्रीय जीवन दूषित हो, मै नही चाहता जनतंत्रीय प्रणाली ख़राब हो, इसलिए मैं ोर

(श्री राजनारायण)

देकर कहना चाहता हू एक श्रायोग बैठाया जाए जो राय बरेली निर्जाचन क्षेत्र के मतपत्रो को देखे कि सत्य क्या है ?

श्री उपसभापति बजट के बारे मे कहिए। श्री राजनारायण बजट के बारे मे यही सब होता है ग्राप नही जानते क्या कि बजट पर क्या स्पीच होती है ?

(Interruption)

श्रीमन्, एक हम जानकारी कराना चाहते है। हमारे मित्र श्रकबर श्रली खान साहब यहा है, कम से कम उन पर कभी-कभी मैं यकीन रखता हू कि वह इतनी हया नहीं खोए, लेकिन कृष्ण कान्त जैसे प्ये गबरू ह्या खो जात है। श्री सेन वर्मा का मामला इस बजट भाषण में श्रा सकता है, उसको मैं यहा रखना चाहूगा। सेन वर्मा के बारे में इसी सदन में ए० पी० चटर्जी साहब ने श्रीर लोक सभा में श्री बरुग्रा ने श्रारोप लगाया है

श्री उपसभापति इलेक्शन कमिशनर का नाम यहा पर नहीं स्राना चाहिए।

SHRI OM MEHTA Sir, he is speaking against a person who cannot defend him self in the House

श्री राजनारायण देखिए, हम रेफर कर रहे क्योंकि इस सदन में श्री ए० पी० चटर्जी ने इस सवाल को उठाया है कि श्री सेन वर्मा रिफ्युजी नही है, उन्होने रिपयुजी सम्पत्ति रिश्तेदारो की दिखाई, उस पर सी० बी० भ्राई० बैठा, उसकी रपट ग्राई, प्रधान मवी के हाथ मे रपट श्राई ग्रौर उसी के ग्राधार पर उन्होने सेन वर्मा को रख कर यह जाल बट्टा कराया । तो मै विनम्रता के साथ कहना चाहता ह कहा से कहा जा रहा है--कारण क्या है[?] है कोई माई का लाल जो इस सवाल का जवाब दे कि 27 ता॰ तक, जिस दिन कि नामिनेशन पेपर्स दाखिल हो गए, सरकार ने मतपत्नो की गिनती के कानून में परिवर्तन कर दिया, मतपत्नो के वितरण के कानून में परिवर्तन कर दिया। इसका कोई जवाब दे। इधर उधर करके, जाल-

बट्टा करके, मती बन जाग्रो, पालियामेन्टरी ग्रफेयर्स के मती बन जाग्रो, व्हिप बन जाग्रो इससे देश नहीं बना सकते। कोई देश तिकडम ग्रोर साजिश की बुनियाद पर नहीं बनता। मुल्क बनता है त्याग से, मुल्क बनता है कष्ट से, मुल्क बनता है विलदान से। तो मैं यह कहना चाहता हू, श्री सेन वर्मा को चुनाव ग्रायोग के पद से निश्चित रूप से हटाया जाना चाहिए, क्योंकि उनके ऊपर ग्रारोप है ग्रौर इस सदन में सिद्ध हो चुका है जब तक सेन वर्मा रहेगे तब तक सही मानो में निष्पक्ष चुनाव नहीं होगे।

इसी के साथ-साथ मै पूछना चाहता हू, दर्द लेकर पूछना चाहता हू ग्रकबर ग्रली खान साहब, भ्रापकी जबान मे वह ताकत नही थी-क्यो ? पैगम्बर ने कहा है, इनसान नाहब के काम को हाथ पैर से रोक दे, हक स्रौर नाहर का ऐलान करे, हक को पसन्द करे नाहत को छोड दे । सुन लीजिए ग्रकबर ग्रली साहब, यह पैगम्बर की बात बता रहा हु, ग्रापकी वह जबान कहा थी जब 60 लाख रु० बैक से वाइस कमान्ड पर निकाला जाता है स्रोर 5 मिनट मे नागरवाला को सजा हो जाती है। क्या कोई इस सदन मे ग्रपने कर्त्तव्य का पालन करेगा ग्रगर इन बातो पर बजट के ग्रवसर पर नर्चा न होने दे। मै पुछता ह ग्रगर जनतत्नीय देश होता, जिसको जनतव के प्रति ग्रास्था होती, तो यहा के प्रधान मती भौर वित्त मवी दोनो का त्यागपत्र भ्राज तक हो चुका होता। इसलिए मैं ग्राज इस ग्रवसर पर वित्त मत्नी का त्यागपत्न चाहता हु, प्रधान मत्नी का त्यागपत्र बाहता हू क्योकि इस मामले मे प्रधान मली का नाम जुडाहग्राहै।

श्रीमन्, वह मलहोता हमारे साथ जेल मे था जब हमको 2 तारीख को गिरफतार कर लिया गयाथा। वह हमारे साथ था। (Interruptions) अनावश्यक बात यहा पर मत बोलो। इसलिए मैं ये कहना चाहता हू कि प्रधान मत्नी का नाम इसमे श्राया है। उसने हमसे कहा, राजनारायण जी, हमने प्रधान मत्नी की ग्रावाज पहिचानी,

हम प्रधान मत्नी की अवाज को पहिचानते है और प्रधान मत्री की अवाज को पहिचान कर ही हमने दिया। मै ग्रकबर प्रली ख'न साहब से पूछना चाहता ह़ कि वह 65 किलोग्राम का वक्सा ग्रकेले नागर-वाला जो लगडा था, कैसे लेकर ग्राया, कैसे टैक्सी मे रखेगा, वह टैक्मी कहा गई, उस टैक्सी में कौन कान से लोग थे, उसकी कही सफाई भ्रोर गवाही हुई है। घर विभाग ने मजिस्ट्रेट के अपर दबाव डाला कि इसको जल्दी सजा कर दी जाय स्रोर पाच मिनट के स्रन्दर बन्द कमरे मे बयान लेकर सजा बोल दी। क्या इस तरह का मुकदमा मजिस्ट्रेट के देखने की बूते की बात है। यह मुकदमा तो सैशन मे जाना चाहिये था जहा पर जज उप पर फैसला करता । मजिम्ट्रेट को दो साल से ज्यादा सजा देने की ताकत नही है। यह तो मामला लाइफ इम्प्रिजनमेन्ट का है, श्राजीवन कारावान का है। इस मामले मे ऐसा थ्यो नही हुम्रा १ फिर भी वित्त मत्नी की इतनी हिम्मत है कि वे यहा पर बजट पेश करते है । सदन इस बात को सब ग्रच्छी तरह से जानता है श्रोर प्रधांन मती बैठी हुई ^च। इसके बारे मे गदन के निर्लज्ज सदस्य एक भी स्रावाज नही उठाते है कि तम इसके बारे में सफाई दो क्योंकि तुम्हारा नाम इस सबध मे श्राया है। उमिलेश, जिसने नागरवाले के मुकदमे के खिलाफ हिम्मत के माथ दावा दाखिल किया है, उसमे राज स्रायेगा ग्रीर खुलेगा। भ्रगर इन्साफ के तोर पर यह मामला चलेगा तो सारा मामला सफाई से ग्रा जायेगा।

श्रीमन्, मैं भारत सरकार की विदेश नीति को भी लेना चाहता हू । क्या ह विदेश नीति ? जो गलती 15 श्रगस्त 1947 को हुई, उससे भयकर गलती स्वाधीन बगला देश को मान्यता न देकर सरकार ने कर दी है । इस सरकार को ग्राप लोग देशब्रोही क्या नहीं बोलते हो ? इस सरकार को ग्राप को जनद्रोही क्या नहीं बोलते हो ? इस सदन ने ग्रीर इस सरकार न बगला देश के सबध में जो प्रस्ताव पास क्या है उसके कुछ लाइन में पढ देना चाहता हू। "यह सभा लोकतवात्मक जीवन पद्धति के लिए पर्वा बगाल की जनता द्वारा किये

जा रहे सघर्ष के प्रति अपनी गहरी सहानुभूति श्रोर एकात्मता व्यक्त करती है। एकात्मक तादा-तम्य यानी हम भारतीय ग्रौर स्वाधीन बगला देश के लोगो की ग्रात्मा एक है। यानी उन पर होने वाले ग्रत्याचार, उन पर होने वाले सहार भारतीयो पर होने वाले सहार माने जायेगे ।' फिर भी इतना कहने के वाद भी भारत सरकार बगला देश की सरकार को मान्यता देने से गुरेज कर रही है, नखरा करती है, इधर उधर नौटकी करती है ग्रौर कहती है कि सरगर स्वर्ण सिह जब ग्रायेगे तब देखेगे । सरदार स्वर्ण सिंह क्या करेगे ? हम जानते है सरदार स्वर्ण सिंह की इज्जत क्या है। पहिले तुम मान्यता दो ग्रौर उसके बाद दूसरे मुल्क वाले स्वत देगे। तुम किस मुह से दूसरे मुल्क वालो से कहते हो कि बगला देश को मान्यता दो ? तुम पहिले मान्यता क्यो नही देते हो जबकि तुम चतुर्दिक बगला देश से घिरे हुए हो। अगर तुम मान्यता देते हो तो दूसरे लोग भी मान्यता दगे।

श्रीमन्, ग्रगर मै इस प्रस्ताव को ग्रागे पढता हू तो मेरा समय चला जायेगा । मै यह जानना चाहता हु कि इस सरकार की उद्योग नीति क्या है। क्या कोई उद्योग नीति है ? ग्रभी-ग्रभी हमारे मित्र ने बतलाया कि एक इडियन कापर कारपोरेशन है, यह एक इगलिश फर्म है। एक बडे मोनोपोलिस्ट है। श्री कोठारी साहब, उन्होने इस फर्म को खरीद लिया है । जो हिन्दुस्तान कापर माइन्स, सिह-भूमि बिहार में है, सरकार की है, वह 12 मील की दुरी पर है। ये स्रपना कापर इडियन कापर कारपोरेशन मे मैल्ट करने के लिए स्रोर ऋश करने के लिए भेजते हैं। मैं यह पूछना चाहता ह़ कि सरकार इसे क्यो नहीं ले लेती है । वह क्यो निजी हाथो में, एकाधिकार के हाथो में जाने देती है। क्याइम इन्दिराकी सरकर को समाजवादी सरकार वह सकते हो, जनतवी सरकार यह हो सकती है। मैने पहले ही कह दिया है कि यह सरकार मोनोपोलिस्टिक सरकार है, एक तत्नीय सरकार है सपोर्टेड बाई प्लूटो केसी।

[श्री राजनारायण]

इसलिए मैं कहना चाहता ह कि इस सरकार की कोई उद्योग नीति नहीं है।

श्राप लोगां ने पढा होगा "मिनी स्टील प्लान्ट" बनाये जायेगे । इसमें "मिनी" शब्द जोड दिया गया है । यह क्यों ? क्या इस तरह से यह उद्योग प्राइवेट लोगों के हाथों में दिया जायेगा ? जो सरकार सार्वजनिक क्षेत्र में उद्योग धन्धे करते की बात करती है, वही सरकार "मिनी" शब्द का प्रयोग करता है श्रौर इस तरह से जो नये स्टील प्लान्ट खोले जायेगे उन्हें प्राइवेट हाथों में देने की बात करती है।

ग्रभी ग्रकबर ग्रली साहब बडे जोर से कह रहे थे मिक्स्ड इकानामी । लेकिन मिक्स्ड इकानामी मिश्रित ग्रर्थव्यवस्था समाजवादी व्यवस्था तो नहीं हई, इस बात को तो कबूल करो। इसलिए म्रकबर म्रली साहब की मैं तारीफ करूगा कि उन्होने कहा कि मिश्रित ग्रर्थव्यवस्था है। इस सरकार के बेटवा सजय ने कारपोरेशन के चुनाव मे कहा है कि कुछ लोग कहते है कि हमारी ग्रम्मा ने गरीबी मिटाने का वचन दिया, क्या गरीबी जादू की छड़ी से मिट जायगी, नही मिटेगी गरीबी। स्रकंबर स्रली साहब से ज्यादा समझदार सजय है, तभी तो वह छोटी कार का लाइसेस पाता है। म पूछना चाहता ह इस सदन के सम्मानित सदस्यों से कि तुम्हारी बोली क्यो बन्द है, तुम दुनिया भर के नजारें लेते हो, तुम रूस, इगलैंड, जर्मनी के नजारे लेते हो किसी डिक्टेटर ने ग्रपनी डिक्टेटरशिय में ग्रपने बेटे श्रीर बेटी को बढाया है, ऐसा कोई जनतत्र जिसके प्रधान मत्नी ने ग्रपने बेटे ग्रोर बेटी को बढाया हो। यह तो चींचल की सरकार से भी गई-गुजरी सरकार है।

श्रा **उपसभापति :** श्रापके 25 मिनट हो गए, 5 मिनट मैने ज्यादा दे दिए हैं।

श्री राजनारायण : एक-दो मिनट मे मै समाप्त करता हू ।

श्री उपसभापति ठीक ह, श्राप दो मिनट मे समाप्त करिए ।

श्री राजनारायण: ग्राप बीच मे न बोलिए, से समाप्त कर दूगा, हम ज्यादा समय नही ले रहे हैं हम श्रापसे वचनवद्ध नही हैं, इनसे वचनवद्ध हैं। ता उद्योग नीति इस सरकार की दिकयानूसी हैं, एकाधिपत्य को बढाने वाली हैं।

कृषि नीति सरकार की है ही नही। मैं पूछना चाहता हू श्राज भी करीब 25 करोड एकड़ जमीन हमारे मुल्क में श्रसिचित है, उसकी सिचाई के लिए इस बजट में कही गुजाइश है ?

इसी के साथ-साथ मै यह पूछना चाहता ह कि शिक्षा नीति सरकार की क्या है। सरकार की शिक्षा नीति दिकयानुसी है, वह श्रग्रेजी साम्राज्यवाद के तरीके पर चल रही है, उसकी गोद मे पल रही है, बरना ग्राज पब्लिक स्कल के लिए सरकार पैसा दे स्रोर जनसाधारण स्कूल के लिए सरकार के पास पैसा न हो । शर्म स्रानी चाहिए, लानत स्रानी चाहिए इस सरकार पर जो ग्राज भी दो प्रकार की शिक्षा दे रही है. एक गरीबो के बच्चो के लिए ग्रौर एक मित्रयो ग्रौर बडे-बडे ग्रक्तरों के बच्चों के लिए जहा स्रग्रेजी ठाठबाट, स्रग्रेजी फैशन, स्रग्रेजी भाषा का बोल बाला है। तो कैसे काम चलेगा हमारे देश मे ? वही अग्रेजी वाले, जो गले मे लगोट लगाते है वही बड़ी-बड़ी नौकरी में जाऐंगे, बड़े-बड़े उद्योग धन्धो में जाऐगे, बड़े-बड़े सचिवालय मे जायेगे श्रौर हमारे गरीबो के बच्चे जो कमर मे लगोट बाधते हे उनको कोई पूछने वाला नही होगा। ग्राज यह स्थिति है। मै पूछना चाहता ह कि समान शिक्षा की नीति क्यो नहीं है ?

हरिजन भ्रौर पिछडे वर्ग के उत्थान के लिए दावा करने वाले कहा है, श्रकबर भ्रली साहब [?] श्राज हरिजनो की दुर्दशा हो रही हे, तुम्हारे उत्तर प्रदेश में हो रही है, तुम्हारे श्रान्ध्र प्रदेश में हो रही है।

श्री कल्याग चन- टाकुर लोग तग कर रहे हौ।

श्री राजनारायण ठीक कह रहा है। मै इसको भला समझता हू लेकिन इन्दिरा के साथ जाकर बिगड़ गया है। हमारा हरिजन भाई है, नहीं

तो मै समझता कोई गदूस आ गया है। इसलिए मै कहता हूँ कि गदूस मत बनो। गदूस को शब्दो का योग है गधा श्रौर मनहूस। तो हरिजनों के लिए इस बजट में कितना प्रावधान है, हरिजनों के लिए क्या व्यवस्था है ? स्राज भी हरिजन-बहनों, हरिजन मातास्रो के साथ किस तरीके से दुर्व्यवहार हो रहा है; किस तरह से उनकी बेइज्जती की जा रही है, किस तरह से उनको नंगा किया जा रहा है। स्रभी 4 दिन हुए ग्रखबार मे ग्रापने पढ़ा होगा---मुझे मालुम नही कि श्राप पढ़ते है या नही--दो लड़किया खेल कर रही थी, उनमे झगड़ा हुग्रा, फिर हरिजन की बड़ी लड़की ग्रा गई, ठाकुर की भी वड़ी लड़की म्रा गई, उन दोनों में मारपीट हो गई, फिर ठाकुर लाग हरिजन बस्ती मे ग्राए, बड़ी लड़की को पकड़ कर ले गए, उसको नगा कर दिया, फिर उसको बहुत पीटा, उसकी मा को भी पीटा, उसको भी नगा किया। यह इलाहाबाद की बात है, तुम्हारे इला-हाबाद की बात है, जहां से तुम्हारी रानी प्रधान मती ग्राती है। तुमको शर्म नही ग्राती है? जब मै इस सवाल को उठाता हू तो हल्ला मचाया जाता है ग्रौर ग्रपने को हरिजनो का ठेकेदार कहते हो ? जब मै पुलिस कप्तान को फोन करता हूं, कलेक्टर को फोन करता हूं तो कोई फोन नही उठाता। हमको शर्म स्रानी चाहिए। वुद्ध धर्म को हिन्दू धर्म खा गया। ग्रगर हरिजनो भे ताकत है तो केवल एक ही ग्रीर वह है वोट की ताकत। तुम्हारे ग्रन्दर यह वोट की ताकत न हो तो तुमको कोई पूछेगा नही । स्राज तुम्हारी दुर्गति गाधी युग से भी बदतर है। उस वोट की ताकत को दबाने केलिए रमायन का सहारा लिया गया है लेकिन जब रसायन के छल को खोलू तो जनता मे यह विश्वास पैदा करो कि इस तरह से भ्रागे चुनाव में गड़बड़ी नहीं होने देंगे । श्रीमन्, मै चाहता हू कि यह सरकार एक दम नीति तय करे जैसा कि सोशलिस्ट पार्टी का कहना है कि इसान की जिन्दगी की जरूरत की जो चीजें है उन पर जितनी लागत ग्राती है उससे डेवड़े से ज्यादा दामो पर वे न बिके। जो 8 ग्राने गज कपडा बने वह कपड़ा 12 म्राने गज के ऊपर नही जाय। इसी तरह जिस मिट्टी के तेल की बोतल की लागत 6 पैसे आये वह 9 पैसे बोतल से ज्यादा

पर न बिके, यही संसोपा की बात नीति है। इसी के साय-साथ कृषिजन्य पदार्थ, उद्योगजन्य पदार्थ में जब एक संतुलन होगा तभी सही मानो में ममाजवाद स्थापित होगा। ऐग्रीकल्चर को ग्रगर उद्योगधन्धों के विकास के लिये काम में लाया जाय रूस की तरह तो वह साम्राज्यवाद की नीति होगी, समाजवाद की नीति नहीं होगी।

मै यह सफाई के साथ कहना चाहता हूं कि हमारे देण में जो स्राज हरिजन है, स्रादिवासी है, पिछड़े वर्ग के लोग है, ग्रौरतें है, वे कुल ग्राबादी का 95 फीसदी हे श्रौर जब तक उनको कम से कम 60 फीसदी जीवन के हर क्षेत्र में जगह नही मिलती है तब तक हमारे देश का कल्याण नही होगा। श्राज हमसे चाहे जो कहा जाय, लेकिन हम ग्रपनी ससोपा की नीि को छोड़ने के लिये तैयार नही है । ससोपा की नीति है कि ग्रामदनी ग्रौर खर्चे की एक सीमा बाध दी जाय । संसोपा कहता है कि कानून बना दो कि डेढ़ सौ रुपये महीने से ज्यादा कोई खर्च न कर पाये ग्रोर न कोई ग्रामदनी कर पाये । इससे एक हजार करोड़ रुपया साल का बचेगा स्रोर उस रुपये से नये-नये उद्योग धन्धे खुलेंगे, बेकारी की समस्या हल होगी, सड़के चौड़ी होंगी जिस से देहातो तक लोग पहुंच सकेंगे स्रौर देहात समुन्नत होगे। मगर यह सरकार कोई काम नहीं करती।

वोटर की उम्र के सम्बन्ध में हमारा यह कहना है कि उसको 21 से घटाकर 18 माल कर दिया जाना चाहिए। इसके साथ-साथ सिचाई सेना, ग्रन्न सेना ग्रौर शिक्षा सेना का निर्माण होना चाहिये। इससे लाखो बेकारो को काम पिलेगा। जब तक सरकार ऐसा नहीं करती है तब तक इस सरकार को प्रगतिशील सरकार कहना शुनुरमुर्ग की तरह बालू में सिर डाल कर नाचना है।

श्रीमन् मेरा एक निवेदन है कि सरकार ने जो पेट्रोल पर टैक्स बढ़ाया है जरा उमकी नजाकत को वह समझ ले। ग्राज देहातो तक में ट्रके जाती है, देहातो तक में गाडिया जाती है। रेल को घाटा हो रहा था। इस लिये सरकार ने पैट्रोल के दाम बढ़ा

[श्री राजनारायग]

दिये। उसने पेट्रोल के दाम इस लिये बढ़ा दिये कि रेल का घाटा पूरा किया जाय। ग्रौर यह भी गरीबों पर जायेगा । गरीबों पर इस का भार जायेगा क्योंकि इधर ज्यादातर लोग पैट्रोल के जरिये ग्रपने माल को ले जाते थे। ट्कें दूर तक गावों मे चली जाती थीं। इस लिये इस पेट्रोल की बढ़ोत्तरी का ग्रसर दूर तह पड़ेगा इस बात को यह समझ ले। इसलिए मै चाहता हूं कि जनतंत्र चले। मैं समाजवादी हूं, मै जनतंत्रीय हूं, मै राष्ट्रीय हूं, मै गैर-सम्प्रदायवादी हु श्रौर हमारी पार्टी है श्रौर मै उसका सदस्य हुं श्रौर इसलिए मैं कहना चाहता हं कि ग्रगर यह सरकार समाजवाद का नाम भी लेने का हक रखती है तो जिस शासन में ऋार्थिक विषमता बढ़ी है, घटी नहीं, बल्कि बढ़ती ही रही है उस सरकार को समाजवादी कहना, उस के समाज-वादी तरीकों में जाना ग्रपने साथ विश्वासघात करना है, ग्रपनी ग्रकल को गिरवी रखना है इन्दिरा सरकार की गोद में । श्रीमन्, मै ज्यादा समय नहीं लुंगा । मै सदन के सम्मानित सदस्यो से करवद्ध प्रार्थी हूं कि वह हिम्मत के साथ, साहस के साथ ग्रपने जज्बात का इजहार करें ग्रौर उस क्लोक को याद करें कि जिस के अनुसार सलाह दी गई है कि पहले तो विधान निर्मावी परिषद् में जाने के लिए किसी को लालायित नहीं होना चाहिए श्रीर लालायित हो जाय तो डर से, भय से सत्य वात कहने से हिचकना नही चाहिए श्रीर जो सदन के सम्मानित सदस्य सत्य बात कहने से डरते हैं, हिचकते है, भविष्य के लोभ ग्रौर लालच को ले कर वे किलाविषी होते हैं, पापी होते हैं । इसलिए मै कहना चाहता हूं कि इस सदन के सदस्य पाधी न वनें। पापी न बनने की केवल एक कसौटी है कि हमारे साथ ग्राम्रो । सिवाय इस समय संसोपा के मार्ग को छोड़कर इस मुल्क में किसी के पास कोई मार्ग है ही नही जो समाजवादी हो। इसलिये संसोपा के रास्ते पर ग्राग्रो तभी जा कर ग्रपना निर्माण कर पाम्रोगे । वरना देश जहन्तुम को जा रहा है, रसातल को जा रहा है। इस लिए इन्दिरा गांधी की सरकार को समल नष्ट करने के लिए संपूर्ण

संकल्प शक्ति, संपूर्ण युक्ति ग्रांर संपूर्ण साधनों का इस्तेमाल कर, केन्द्रीय सरकार को ढ़हा कर परि-वर्तन की नयी राष्ट्रीय दिशा को चलो । यही है संसोपा, यही है संसोपा की नीति, यही है जन-कल्याण, यही है समाजवाद, यही है जनतंत्र । इस के विपरीत जो है, पाप है, ढ़ंकोसला है, ढ़ोंग है, प्जीवाद है ग्रांर साम्यशद है।

***SHRI MAHITOSH PURAKAYASTHA (Assam): Hon'ble Mr. Deputy Chairman, today I shall speak in my mother tongue. In short, it may be said that this Budget is really disappointing. At the last Lok Sabha Élection, hopes were generated in the minds of the people that this Budget might bring radical changes in our country, but this Budget is not going to bring any changes for the benefit of the people. We pledged at the time of election that we a socialist society in our shall establish country but there is no indication of that in this Budget. The economic policy that we have adopted is mixed economy and it is a policy based on compromise in economic matters. Through this policy of mixed economy socialism cannot come. If we really want a socialist society in our country, our economy should be socialistic. Unless socialism is fully established in our country, the sufferings of our people will not be over-

I remember, Sir, that during the last mid-term election I gave speeches in many meetings. In one of the meetings I spoke to the tea garden labourers. I said to them that before independence their daily wage was five annas and now that has been raised to Rs. 2.25 np. After the speech was over. one woman labourer came to me and agreed to what I said. She said that previously they were getting five annas as daily wage and now that has been raised to Rs. 2.25 np. and that means that their daily wage has increased eight times. But now, Sir, the Prices of goods has also increased ten-fold. Before independence we were living in the tea garden areas and all the members of out family were working in the tea gardens. Today I find one member of a family works in a tea garden and other members depend upon his income and as a result of that the standard of living of our people has gone down very much after indepen-

Sir, the farmers and industrial workers of our country do not understand the concepts of socialism, communism and capitalism. They only understand what work is going to benefit them most. So whatever was said by that woman labourer contained much truth. It is an established fact that the purchasing power of money has gone

^{***}Original speech in Bengali.

down to a considerable exent. The employ ment potentialities in our country have also decreased. Therefore, if the prices of commodities are not reduced and if we do not provide employment to our people, the condition of our people will not improve What do we find in this Budget The Budget was presented on the 28th May but in the meantime the prices of commodities have already increased According to official cstimate, in 1970.71, the prices of commodities rose upto $5\frac{1}{2}$ per cent, but now it has increased five times more. We do not know how far it will go up A criticism was made against this Budget that it has spared the poor people whereas rich people have been heavily taxed. But the builden of inducet taxation is more than that of direct taxation in the Budget and mducct taxation means more burden upon the common people. Who will bear the burden of daties that have been imposed upon maida and textiles. That buiden will have to be borne by the common people of the country. There cannot be any develop ment in the country if transport facilities are not provided to the people. But today because of the enhanced duty on petrol the transport will now be costlict to the people Now not only the petrol will cost more but also the prices of various motor parts have ıncreased

Sir we Bengalees do not know how to prepare chapatis out of atta but we cer tainly know how to prepare of maida For lower middle class and middle class families this loochi is a favourite food. But now being ilec-will have to give up that favourite food because of the duty on maida There I would say that if our taxation policy and economic policy are not changed socialism cannot come in our country For the establishment of a socialist society in our country we have to radically change the economic structure country and that of our structure must be founded upon socialism. So ling for all the failures of the Congress Puty we had been blaming the Morarji group but twenty months have elapsed since that group lest the Congress Party Where does social ism stand today in the country after the departure of that group from the Congress Party. Also, what about the present law situation in the country order Nothing has been done so far eith r to establish socialism in the country of to protect the lives of our people

Str I belong to Cachar district of Asam which is on the border of East Bengal and that place is now full of refugees. For the refugees from Bangla Desh Rs 60 concessive been allotted in the Budget and with that money food and shelter will be provided to them. After independence thou sands of refugees came to our country. They

came in batches in 1947, 1950, 1964 and 1967 The refugees who came to Assam in 1967, nothing has been done so fai for then ichabilitation But within the last two months more than two lakhs refugees have come to our Cachai district In Meghalaya also more than two lakh refugees have come. In our neighbouring arca Tripura more than nine lakh retugees have come We know that the Government of India has not taken the responsibility for rehabilitating these refugees but the Government of India has certainly taken the responsibility for their food and shelter But the money that has been allotted in the Budget for their maintenance is not adequate in view of price rise these days With that money essential commodities for the refugees cannot be purchased. Though the refugees are not starving yet they are in a semi-starvation condition. The Government of Assam was spending Rs 2 daily per refugee but now the Central Govern ment has directed the Assam Government to spend Rs 110 np instead of Rs 2

Today the outbreak of cholera among the refugees has taken an epidemic form. The total population of the town where I live is sixty thousand but there forty lakh re fugees have reached Consequently the sant tary arrangement and arrangement for drinking water there have been severely discripted For five years I was the Chairman of the Municipality of my town and I am well aware of its capacity From Silchar we got the news that the sanitary condition there is far from satisfactory and conse quently diarrhoea and dysentery have broken out in every refugee camp there Over and above this, there is epidemic of cholera So when the Government has taken the responsibility for the maintenance of these refugees, they should be given full meal and then safety of health should be ensured In Assam a new sub State Megha laya has come into being and more than two lakh refugees have gone there Government of Meghalaya has not provided any official to look after the refugees Be sides, the shelter that has been provided to them is no shelter in the real sense of the term Now the monsoon has set in Refugees camps have been set up in places like Balat and Shalla and if it rains there continuously for two three days all the refugee camps are likely to be washed away in rain water The Government has neither set up any permanent camps for the refugees there nor has any intention to do so Considering the geographical position of Meghalaya, we do not want that refugees should stay there even for a short time We wint that they should be taken out of Meghalaya Your know, Sir that the maintenance of law and order is the pri-mary responsibility of Assam Government since Meghalaya is a sub-state For the

[Shri Mahitosh Purakayastha] maintenance of law and order, the Meghalaya Government has created on Auxiliary Force. In that auxiliary Force all sorts been bad characters have cruited. This Auxiliary Force has been entrusted with the work of protecting the refugee camps but now those protectors themselves are out to harm the refugees (Time bell rings.) Sir, this is my maiden speech in Bengali; so allow me a few minutes more.

MR. DEPUTY CHAIRMAN: There are other Members from your party

SHRI MAHITOSH PURAKAYASTHA: So I want that the maintenance of law and order should not be in the hands of this the responsibility for it Auxiliary Force; should rather be borne by the C.R.P. and the Assam Police so that the refugees may live honourably.

Sir, when we talk of this refugee problem, we remember Bangla Desh. It was on the 31st March we in the Rajya Sabha and the Lok Sabha passed unanimously a Resolution pledging our whole-hearted support to the cause of Bangla Desh. That Resolu-tion created hoped not only in the people of India but also in the people of Bangla Desh to the effect that the logical consequence of that Resolution will be that we shall give recognition to the Bangla Desh Government After the end of the last session I went to my district. It is on the border of Bangla Desh. I came in contact with the members of the Mukti Fouj and the Awami League members. They told me that when the Government of India had fully supported their cause, why that support was not being shown in concrete terms by giving them recognition. Therefore, Mr. Deputy Chanman. Sir, if the Government of India really wants to help the people of Bangla Desh, it must give immediate recognition to the Bangla Desh Government. In the liberation struggle in Bangla Desh lakhs of people have already sacrificed their lives and now the soil of Bangla Desh is drenchcd with the blood of freedom fighters. They rose against the brutality of Yahya Khan. If the Government wants that bloodshed should stop there and that the people of Bangla Desh get human rights, the first step of the Government should be to recognise the Bangla Desh Government im mediately. So, I conclude my speech appeal ing again to the Government for the recognition of Bangla Desh Government without further delay.

SHRI G. A. APPAN (Tamil Nadu): Mr. Deputy Chairman, Sir, I would like very much to speak in Tamil, but like all these people here I am speaking in English. That is the only difficulty. Or clsc I would like to teach a lesson to most of the Hindi fanatics by speaking in Tamil, but whatever it is I do not think there is an ınterpreter .

AN HON. MEMBER: There is an interpreter.

MR. DEPUTY CHAIRMAN: Not at this moment.

SHRI G. A. APPAN: Mr. Deputy Chairman, Sir, we are now in the midst of a discussion of the Budget. It is not a family budget. It is not a local board budget nor a State Budget. It is the national Budget. It is reported in the press that Dr. V. K. R. V. Rao spoke on the Budget as an economist. ome other person here has spoken as an Healist I would like to say that these two persons might have viewed things only from one particular angle. The Budget of a great nation like India has to take into considera-The Budget of tion a very wide sphere. India affects not only the economy of India, but it has also some effect or other throughout the world. That being the importance we cannot take of the national Budget, things in such a light-hearted manner. I am not a great economist, nor am I too narrow an idealist. I am a practical man. I have seen life from six annas a day. That I have told you. I have come from the ranks. If I am here like this, I have come here so that I will be useful to the country and useful to the common man. I speak like a common man whether I enjoy the goodwill of the people or not. Perhaps most of my speech may not be palatable to many

People say it is a socialist Budget. What is socialism? Socialism is equality for all. How can Members of Parliament, who would like to travel by air, travel in first class, who want more money call themselves socialists, unless they come down and descend to the level of the common man? The present day per capita income in India is not even Rs. 400. It is between Rs 350 and Rs. 400. How can we sav that we want so much of income for our own family? When we want our wives and children to be happier and blessed with glittering jewels and glittering saris, how can we compare ourselves with the common man and speak as: socialists for the common man? It is lip-service. People say that it is a socialist Budget. It is lipservice. It is hypocrisy. It is nothing but sheer hypocrisy. I know that the Government has the intention, but by whom has the Budget been prepared? Was it prepared by a great economist of a very high order or by a Planning Commission Member? Dr. Rao is a great economist, but who has prepared the Budget? Has it been prepared by the officers in charge of the Finance Department or by Mr. Chavan, who is the Finance Minister, or

by Mr Ganesh. who sits here as the Minister of State in the Ministry of Finance, or by somebody clse-

For the whole thing the Cabinet is ies ponsible I will say that neither the Cabi net nor the Minister in charge is competent to have this budget done, which is done in such a colossol suicidal way. There is a suicidal budget I would say. Why are we trying to kill the goose that lays the golden cgg. The people who have formulated the budget have depended on the officers or they are misled by a phantom of fallacy Why by raising funds by coercion, duress, undue levels of harassment and taxa tion we can have more money. The money that is raised by such methods is not worth that But what is the value of moncy? The value of money depends upon the purchasing power it has not only in the local market but in the international market as well. Nowadays it is not a narrow socialism or a nariow social level in which we are now living. We are living in an cia of international communication, international socialism, and not narrow political social

Mi Deputy Chairman, of course one thing is when the budget was being present ed, Mr Chavan was able to pilot the budget through his speech in a very dex trous manner no doubt about that I think I remember to have told that Mr Chavan is a very very successful Home Minister I am not the only man who has said that (Interruption) Now I come to the question It is suppressio ven suggestio falsi In Tamil there is a proverb

GFTTIKARAN PULUKU FTIU NAIIL THERIYUM

When translated it means a liat or a man who bombastically boasts will come out in his true colour within eight days, within eight days a man can be known in his true How can we go on trumpeting false things? Suppressio veri suggestio falsi Simply because we are able to pilot any thing in a dextrous manner it may be able to please some people who are currying the favour of the Hon Minister or the Prime Minister But how is it going to help the common man? In your socialism you want to tax even the broad the maida petrol the coarse cloth which only the common people in the jhuggis and slums wear Do you wear any coarse cloth? You want all 100 counts or 120 counts or even imported cloth or nylon and things like that and vou begin to speak about socialism

Mi Deputy Chairman I have been also telling that Members of Parliament are politicians We do not want politicians I do not like politicians I want every politician

to become a statesman You can ask whethei I am a statesman All right, I am neither a politician nor a statesman States men should develop from politics politics' is a degrading term Statesman' is a higher, respectable term. That is what I honestly feel I do not know how far I am correct Whatever it is, let us all try to be statesmen or at least honest politi cians Let us not try to increase our sala efficiency Where is economy or efficiency? Mi Deputy Chairman, any amount of crores is being spent just on this Hindi fanaticism Mi Deputy Chairman, I have got so much paper all printed or typed in Hindi Of what avail all these? If I could get this much, how much would all these eight hundred Members be getting? Could you not save on this? It is penny wise pound foolish. In this way many drops make a mighty ocean

l civ pin is wasted in an unfrugal minner Every paper is wasted. We speak so much about piper scarcity, about finan cial scarcity What an amount of paper is being wasted

SHRI A P CHAITFRIEE To propa gate Hindi

SHRI G A APPAN I have no aver sion to Hindi The only thing is that I am against its imposition. Why should undue, favourable treatment should be given to it? If the amount of money that has been spent on Hindi for these twenty years in India could have been spent otherwise, our coun try could have flourished We would be lending to other countries We will be setting a lesson to other countries. Now we are a debtor country Are you not ashamed still to say that we are a debtor country? How much is it? As my friend, Mr Chatter icc put it, it is a heavy financial commit ment of debt. We all know it. Even a pie of dcbt should make it a shame But how many crores are being spent? Do you mean to say that people do not have money in this country. But people are not prepared to give that money to the country of their own choice You see the eleverness of the Japanese and the Germans Within a short space of time they have come forward they have developed, they are leading the other countries by dint of their sacrifice by dint of haid work But Mr Deputy Chairman please do not mistake me Some time back I was speaking to a very learned friend of mine an MA, BI and an MP I said "You are in two States, in West Bengal and in Kerala You say that communi m is good But why not you teach all the other States that the communist way is the best way by producing more and telling others that you are capable of delivering the goods, of teaching a lesson to the Congress people?" My friend for whom I have very great respect said, "No. We want to shatter everything." What a great, deplorable negative approach? My friend, Mr. Chatterjee, also. . I felt very sorry that if such a thing could . . .

Budget (General)

AN HON. MEMBER: Was it Mr. Chatterjee?

SHRI G A. APPAN: No, no. He is another friend. But this morning I was really shocked to hear M1. Chatterjee speaking that M15. Indira Gandhi says, produce more. Is it wrong or a sin that she should ask us to produce more? Is it for her own house? That is what we have been saving. Who is a good labour leader? A good labour leader is one who cares more for the labourers' interests and who does not misguide them, who does not live at their cost or at their pleasure but who places himself in their position.

AN HON. MEMBER: Is Mr. Babubhai Chinai your leader?

SHRI G. A APPAN: If I am a Scheduled Caste, I should live with them. Even today-vou will be really surprised—I have no house of my own. Even in the house I live, I have no electricity. I am ashamed to say that I have no bathroom. What to do? The country is like that . . (Interruptions). I am not, able to build a house, I am not able to get a house. There are other people who are trying to prevent even me at this stage. No electricity no drinking water, no house, not even latrine. I entreat everyonc. . . .

AN HON, MEMBER: What is the Tamil Nadu Government doing?

SHRI G. A. APPAN: My friend has just reminded mc. The late revered Anna was very small, came from an ordinary family. When the Government of India was in peril on account of the Pakistani aggression and also on account of the Chinese aggression, our Anna who was at the helm spoke to us, "Support the Congress." People thought, "Even the DMK is trying to support the Congress." That is the right spirit People are astonished at the D.M.K. trying to support the Congress. That is the right spirit. We consider the whole country as our own country, one country

Further, Mr. Deputy Chairman, the people thought that if the D.M.K. came to power they would suppress thadi and all these things. But you will be astonished to know that the production after the D.M.K. came to power has gone up by 3-4 times. Our present Chief Minister comes from a very, very ordinary family. He started the slum development scheme. He started a Beggars' Rehabilitation Fund

a rare scheme in the country. May I know if any other State has done that? We are working only for the commonest man, the small man. We have to develop the man in the lower rank and bring the man in the higher level a little lower where they can meet at a particular mean. Presently the common man is being exploited by the caste-ridden society.

I then come to tax on petrol. You have taxed petrol. Petrol is the switch to all economic activities. Even the commonest man cannot do without travelling in a bus.

SHRI AKBAR ALI KHAN: Bus fares are not enhanced.

SHRI G A. APPAN: People have raised the bus charges. Do you mean to say that in order to save time we have to go in a taxi? The taxi fares are also being raised. Therefore, I say this Budget is suicidal to the common man. Petrol is being used for aviation. It will hit your Airlines Corporation. Therefore, this Budget is a suicidal Budget.

Mt. Deputy Chairman, they say the re-vised Budget will earn more foreign ex-change. How? When there is so much imposition and suppression, will it not hit international travel? Balance of payments is being matched by imports and exports. Imports pay for exports and vice-versa. Supposing we are a little more rigorous, do vou mean to say others will try to extend their arms to us? Unless you are generous, unless you are fair in your dealings, how an you expect fauness from others? Unless you love others how can you expect love from others?

Mr. Deputy Chairman, in Tamil Nadu the Government there have set up a system where officers have to go to every place to know the grievances of the people and remedy them then and there, wherever possible, Not only that, the great Mekawale has stipulated the duties of a Minister. He says that a Minister should be an all-rounder, not only clever in shaking hands, currying favours and taking salaams from everybody.

Mr. Deputy Chanman, I have been telling this Govt, ever since I came here in 1968: please do not treat the Scheduled Caste people as people who are not clever. I challenged even on the floor of the House if there is anybody cleverer. I hold 14 degrees and diplomas in 14 faculties. Some time ago, our revered Prime Minister, Mrs. Indira Gandhi, was hunting for some clever people to fill up certain posts. And she got some defeated fellows. Why should defeated people be encouraged? Let them go to dogs. Teach them a lesson. If anybody is very clever and honest, do you mean to say that the common man will defeat him and put him to shame

and disgrace? Let it be taken for granted that no defeated man should be taken or given any job in any sector, Mr. Deputy Chairman, Sir, how many corporations, banks and other institutions are there? And how many Scheduled Caste people are there? How Governors are there? Are you not ashamed to call this a socialist Budget and this country, a socialist country? Sir, there is only one person in the Government-Mr. Jagjivan Ram. He is so selfish. He is sticking on like a leech there. Why should he not resign, because he is the only man in the Cabinet? Naturally, according to the popula-tion, there should be four persons in the Cabinet rank and four persons in the rank of Minister of State. Why should he go on continuing there? Is he the only man who is capable? Are there not younger people? Should he not give room for younger people? Should he not do it on principle in the interest of justice? That is what Dr. Ambedkar did. I am really sorry that we do not have an Ambedkar amongst us now to unite us, to fight for us. If that be the case, how can we come up in life? All this talk of socialism and welfare of Scheduled Castes is a false cry, it is lip-service; it is crocodile tears. Mr. Deputy Chairman, Sir, . . .

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI G. A. APPAN: Whoever is in charge should go and tell Mrs. Indira Gandhi that unless she appoints three more Scheduled Caste persons in the Cabinet rank and four more in the rank of Minister of State, I will have to undertake a fast unto death before her very house and also take this to the notice of the United Nations. Do you mean to say that we are dumb driven cattle? How long do these people want to deceive us by their hip-service? Even in the category of Lower Division Clerks, we have not got our share; we have not got it even in peons For three years I have been crying. Still I do not think there is any department in which our quota of 14 per cent is complete. Are you not ashamed to say that you care for the Scheduled Castes? If the Government really means what it says, then let it institute . .

MR. DEPUTY CHAIRMAN: You have to conclude now. I am going to call the next speaker, Mr. R. T. Parthasarathy.

SHRI N. G. GORAY: Sir, he is vet to speak on the Budget.

MR. DEPUTY CHAIRMAN: Mr. Appan, you have already spoken for about 25 minutes.

SHRI G. A. APPAN: Anvhow, I have not touched my State yet. I have spoken so far in the interest of the nation. I have not touched my State yet. It is my duty to say something about my own State. Don't you think so, Sir?

MR. DEPUTY CHAIRMAN: You can do it on some other occasion.

SHRI N. G. GORAY: He has to say something about the Budget also.

SHRI G. A. APPAN: Yes, Mr. Deputy Chairman, about the Budget, the levy on petiol, coarse cloth . . .

MR. DEPUTY CHAIRMAN: You have already mentioned these things.

SHRI G. A. APPAN: All these levies should be wiped out.

Regarding Budget I should have to say that there has not been any mention about my area. We have submitted two or three river schemes. Mt. A. P. Jain, our revered Member here, visited our place some time ago. The rivers in the western ghats in Kerala are going waste. Anybody who is frugal enough should see that all our resources, not only material resources but even mineral resources and water resources are usefully canalised and capitalised. That is what Mr. Jain also was saying . . .

MR DEPUTY CHAIRMAN: That is enough, Mr. Appan. Please sit down. Now Mr. Parthasarathy.

SHRI G. A. APPAN: All right, let me not disobey the Chair.

SHRI R. T. PARTHASARATHY (Tamil Nadu): Sit, I rise to support the Budget. It is painful to have to speak immediately after the hon. Member from the DMK as it is equally painful for me to speak after the political harangue of Mr. Rajnarain. I am very sorry that an honourable Member of the stature of Mr. Rajnarain should have, on the floor of the House, indulged in such baseless and mean attack on the Prime Minister. I would only express my indignation and say that the speech of the honourable Member, Mr. Rajnarain, and the references that he made to the Prime Minister are nothing but dishonourable.

I would like to commence my speech by saving that I commend the Budget for the acceptance of this House because it is a pointer to and a promoter of the carly establishment of a socialistic order of society. It is not so much an idealistic Budget nor is it a theory-bound Budget. But I may say that it is practical in approach and content, verymuch Chavan-like in character. The Finance Minister towards the concluding portion of his speech has said that it was a difficult Budget to frame I agree with him It is difficult to frame a haish Budget and it is more difficult to frame a hard-hitting one too. By his multiple and intensive taxation proposals Mr Chavan has proved himself to be the 'factest bowler' among all the Finance Ministers since independence, A word

[Shri R. T. Parthasarathy]

of two on certain taxation proposals I will have to say on the floor of the House. I wish to commend to the House a proposal to raise the income tax limit from Rs. 5,000 to Rs. 6,000. It will give a salutary relief to the ever suffering middle class and salaried class tor which we have been, on the floor of the House, demanding since 1967 following the recommendations of the Bhoothalingam Committee. I would add one thing to it. Why should not the Finance Minister consider raising the limit to Rs. 7,500 in view of the high cost of living that mounted during the last four years and also with a view to economising the cost of the working of the administrative machinery? I would to illustrate one point for the consideration of the Finance Minister, namely, for the slab Rs. 4,000-7,500 the cost of collection, that is, the administrative cost, comes to Rs. 21 crores; on the other hand, the yield from this slab Rs. 4,000-7,500 comes to the tune of Rs. 22.5 croies. After all, for the sake of Rs. 11 ctores are we going to waste so much of administrative machine-1v? And if this relief is given, it will not only enliven the income-tax officers to plug the loopholes by showing more efficiency in the other sector's but it will give adequate relief, the much needed relief, to the ever suffering middle class and the salaried class. I would like the honourable Finance Minister to make a realistic approach in this direction.

For the first time, as we have noted in the taxation proposals, the entire gamut of indirect taxation has been widely spread over the richer class, the middle rich, the middle class and the lower middle class . . .

SHRI BABUBHAI M. CHINAI: . and the poor.

SHRI R. T. PARTHASARATHY May I call it a Budget of pilgrimage of the Finance Minister, as if he is visiting all the shrines one after another, he is visiting with his tax pistol the holy commodities of the common man one by one?

It is really hard to bear the burden and there can be no two opinions about it because the taxation is maniofld, many-sided and even full-blooded. But I would like to place one suggestion before this House. In the larger context of our country, the new development that has taken place, the promises that have been given to the people at the time of election by the various political parties, particularly those representing the common interests, and the promise of a socialistic order of society, the country demands sacrifices not only from one section of the people, but all sections of people including the lower category, if not the impoverished millions. They have got to make some sacri fice and that sacrifice is demanded by the Finance Minister even from the common man. his own share and his own contribution, to the welfare State and to the common good of all. If that sacrifice is demanded by the budget, I would respectfully submit that we have got to accept this proposal. That sacrifice from the common man for the whole country is certainly a sacrifice worth calling for.

Sir, I am a teetotaller and hence I welcome the raised excise levy on cigarettes. It yields Rs. 31.2 crores of rupees although the Finance Minister would divert Rs. 16.4 crores to the States. But Shri Chavan . . .

AN HON. MEMBER: You are a non-smoker, not a teetotaller.

SHRI R. T. PARTHASARATHY: Whatever it is.

Shri Chavan has put a very heavy premium upon himself by this excise levy on cigarettes, being himself a heavy smoker. Would he hereafter smoke less or pay more? On behalf of smokers it is for the Finance Minister to answer.

A lot of criticism has been levelled by both the sections of the House on the new duty that has been proposed on foreign travel. A 20 per cent ad valorem duty is levied on tickets purchased in Indian supees. The Finance Minister has shown some concession to students and scientists. I would echo the opinion expressed by Prof. Nurul Hasan that in the application of exemption to scientists the Finance Minister will have to observe a broad-based term as to who scientists are and not to be too rigid about it. I would appeal to the Finance Minister to consider the inclusion of "the spouse" who lives abroad, in the context of concession to students as well as scientists so that he would enable the husband or wife, as the case may be, who wishes to go and join his or her partner in life. May I appeal to the Finance Minister to extend humane consideration to the husband or wife, as the case may be, and see that they are united and not separated.

There is one more important point that I want to mention. I am a sportsman and I have all my life, for the last 32 years, dedicated myself to play the games as well as to serve in the various sports organisations. Therefore, I feel I have a right to express an opinion on the floor of the House on this subject. The absence of adequate provision for sports and games in the budget is an unpardonable act of omission on the part of the Finance Minister. I know that the government believes that sports should be promoted by various organisations and the government can give only here and there some aid. But, may I ask the hon. Finance Minister and the Government of India to take a leaf from the Soviet Union as to how well they develop sports in their country?

They do it better than in any other country the world. If only the Finance would agree with me, I would demand that a statutory fund for the development of sports should be set up in the annual budget on the same model as the fund we set up for De tence. Such a statutory fund should be set apart for the development of sports and games in this country. May I say in this regard that nations are built more on the sports fields rather than on battle fields

Many hon. Members have voiced then opinions on the wealth tax rate. I agree that it is stiff. But it is understandable as the State policy is to reduce disparity in income as well as in wealth in the long run. The removal of exemption for the first one lakh appears to compute the wealth tax

Yesterday, Mr. Anandan made a forceful plea to the Finance Minister to consider the levelling down of the rate between one and two lakhs, that is, from 10% he should re duce it to 5% and I think that the suggestion is worth considering in the interest not only of savings, but also of investment.

Sn, I will now come to another important point about which I do not think so lar any Member has spoken. It is about agricultural wealth that has to be harnessed in this country, Rs 2,000 crores of additional agricultural income is carned by the agriculturists throughout the length and breadth of the country and what is happening to this Rs. 2 000 crores?

SHRI KOTA PUNNAIAH (Andhia Pra desh): Mr. Parthasarathy, I want to ask you one question. If you are an agriculturist, if you know anything about the agricultural income, can you say how much a fumci gets as income from an acre? Can you calculate and tell me? You have given the big figure of Rs 200 ctores.

AN HON. MΓMBFR: No, it is 2,000 ciores.

MR. DEPUTY (HAIRMAN: No interrup tions, please.

SHRI KOTA PUNNAIAH: Sir, whether it is a big farmer or a small farmer, I want to know from Shri Parthasarathy how much a farmer is getting on an average from an acre? Let him explain

SHRI R. T. PARTHASARATHY: Sir, my time is wasted. The hon. Member, Shri Punnaiah, is pertinent enough in asking the question. But I said that the agricultural in come is about R 2 000 crotes and correspondingly we should calculate what the tenor of the agricultural wealth is, that is, in the whole country. I do not say that the small farmer should be taxed. All that I say is that the agricultural wealth as it is in the hands of the country should be taken into account and far levying wealth tax upon the agricul tural wealth, a constitutional amendment will have to be brought before the two Houses of Parliament. Why should one sector go scot-free and another sector alone be taxed? That is my logic, Sir.

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Κ. LAKSHMANA GOWDA (Mysore) Sir, it is a matter for the Supreme Court to decide. . . . (Interruptions) . . . The legislation is already there.

SHRIR I. PARTHASARATHY: I know, M1. Gowda, what you will speak. I said, a constitutional amendment is necessary. My self being a lawyer, I know we cannot do it today and we have got to get a clearance from the Parliament. Otherwise the Supreme Court will strike it down. That is why I said that the Government will have to bring in a constitutional amendment.

SHRI BHUPESH GUPTA: Sit, unless we tax the rural rich farmers, unless we mobilise this way, it is impossible to settle the prob lem of resources. Therefore, Su, it is a serious matter which must be done at the na tional level and if necessary, amendments of the Constitution should also be gone through, The suggestion that he has made is a very, very important one

MR. DEPUTY CHAIRMAN: All right. No interruptions, please.

SHRIR. 1 PARTHASARATHY: So the budget has provided for a production-oriented economy. The corporate sector has not received a further heavier dose of taxation. Let us not forget that the due need of the country today is increased production and export promotion. The Fourth Plan, Su, has envisaged an outlay of Rs 8,871 crores for the period 1969-1974 for the Central and the Centre sponsored schemes and not even Rs 1000 crores has been spent in the first two years. Our growth rate is about 5% or a little more than that. But, if we are to progress during the next three years and if we are to achieve our target of Rs. 8,871 crores by 1974, we have got to enhance and improve our growth rate to at least 8 or 9 or 10 percent. And, Sn., this has been done by countries like Japan, by countries like West Germany, and I feel that our Government will have to take a lesson from these countrics and see how industrial and agricultural development has taken place there so that the growth rate can be accelerated to 8 or 9 or 10 per cent.

Su, a word about deficit financing which cannot escape my notice. The budget has shown a deficit of Rs. 220 crores. That is all the gap that they have worked out. Sir. I congratulate the Finance Ministry officials for camouflaging the real figure. They have given only Rs. 220 cioics. But, as an economist, I can very well see that it is to the

tune of Rs 500 to Rs 600 ctores. The other day, the former Liminec Minister, 5hir Morary Desar, said that it would come to about Rs 1,200 crores

While I cannot subscribe to that view, with the overdrafts that the Government of India will have to give to the various States, it will certainly touch the figure of Rs 600 crores And if the gap is going to be Rs 600 crores the Reserve Bank will have to issue notes to cover the gap. And the result will be in flation. How is the Government going to check inflation? It cannot, except through stringent measures, price control or regularing the price level. If they fail to do that, our general economy will certainly fall flat, on the ground

The last point that I would like to emphasize on this occasion is the necessity for our country to have a strong Central Government. That is the need of the hour. The budget denotes and asserts the supremacy of the Centre, which alone can ensure a fair deal to the various States. A weak Centre will wheek the national fabric, will wick the national economy.

The Constitution has ample and adequate provisions for sateguarding the financial in terests of the States May I ask you, Sir, and the Government to give me a few instances during the last four years when almost all the States have exhausted their financial re-Constitution? sources covered under the None of the State Governments-what ever may be the party affiliations-is willing to levy taxes Even though they can do it, they are all the time coming with a begging bowl to the Centre, and are complaining that they are not getting the required money from the Centie for the development of their States They should first exhaust all the avenues under the Constitution. There is no need according to me, for a review or re vision of the Constitution on this score What is needed is a balanced approach to augment a balanced economy a balanced na That is the need of the tional economy hour Only a strong Central Government can deliver the goods. And I am happy to state that it is a happy augury that the Central Government under the Prime Minister has begun to assert itself, which is a very heal thy sign for our national growth. It is up to us, Members of this House as well as others to.

MR DEPUTY CHAIRMAN Please con clude

SHRI R T PARTHASARATHY to protect the exalted and supreme authority of the Central Government so that our national unity and national economy can be promoted and preserved by resitalizing it towards which this budget has made its signal contribution

SHRI BHUPESH GUPTA It is a very partisan approach to say To preserve the supreme authority of the Central Government for national unity

SHRIR T PARATHASARATHY You Bengali people and we from Madias are subordinate to the Central Government

SHRIBHUPESH GUPTA I do not agree It is a very partisan sectarian way of putting it

(Internuptions)

SHRIR T PARTHASARAIHY S₁₁ be fore 1 conclude, I would like to express my general support to the budget because it is a great and courageous effort to promote a socialist economy through a persistent and consistent way of simplification and rationalisation. To say that it is a rich man's budget is a politically motivated statement. The Government gets a lion a share from the rich It gets a good share from the middle class as well as other classes. All that I can six today is that it is an equilable budget.

MR DEPUTY CHAIRMAN Please con clude now

SHRI R T PARTHASARATHY Let us prepare the ground for a socialist society and we should not hesitate to work it out

Thank you

MR DIPUTY CHAIRMAN Mr Chen galvaroyan

SHRI T CHFNGAI VAROYAN (Tamil Nadu) Mr Deputy Chairman Sir, I am greatly beholden to my leader and to you, Sir, for this opportunity to participate in the general discussion on the Budget

I must say Sil at the out et that the hon Finance Minister has made a very gallant at tempt at budgetary harmony reconciling conflicting ideas and contradictory positions. I realise Sir that this budget does not have the fastidiousness of economic realism. And I am surprised and disappointed that even there are no traces of economic radicalism. Sir this budget is not a bombastic balloon nor is it a constipated cockrotch. I realise Sir that this Budget.

SHRI BHUPFSH GUPTA This is a diai hoes of indirect taxes

SHRIT CHFNGAI VAROYAN I realise Sir that this Budget comes on a tidal wave of the mandate of our great people swelling in futh and surging with hope for a new dispensation

The hon Finance Minister has himself condidly confessed at the end of his Budget speech that this has been a difficult Budget

Sir, it is so and rendered all the more difficult by the pompous promises so easily made and the profuse pledges so readily given, and in spite of all this I am sure that the hon I mance Minister has brought to bear upon his tortuous task elevated memorials and sanctified associations of the very many high offices which he has held in his long eventful public life. As Defence Minister he was defensive. As Home Minister he was homely. As Finance Minister he is financial

Sit, I want to approach this Budget and analyse and assess it not in the spirit of a petty fogging party politician but as a humble student of public finance, as one who has understood the pangs and poignancy of our poor people, as one who is dedicated to socialist advance as one who is having the same hunger and thirst for the cradication of the poverty of the people Sir, I will have your pardon, and I am sure the hon I mance Minister will forgive me, if I am not wholly complimentary or totally condemnatory

Sir, I notice that there are certain head lines in this Budget. The hon Tinance Min ister has set before himself and the nation broad and basic objectives. It is inspiring in their content and fairly convincing in its faith. But may I point out that at the end of his Budget the hon. I mance Minister has let us all down and the nation too? The first principle that has struck me very much, Sir, is that the linance Minister has dec lared that there must be a faster economic growth and a greater distribution of social justice I am satisfied, Sir, that with the present high level of agricultural produc tion and the tempo of Plan effort we may have growth But the problem is not merely to have growth but to have a rate of growth There, if we have the example of other descloping countries, I think some of them have adopted the technique of a faster eco nomic growth, and some have pursued the philosophy of social justice. But Sii, in our country, for a long time we have accepted the method of parallelism between faster economic growth and greater social justice

Now if we examine the provisions of this Budget. I am sorry to say that we may not have either the faster rate of economic growth or even the greater distribution of social justice. The second principle that has been laid down is that these two objectives have to be achieved and realised in an environment of price stability I realise, Mi Deputy Chairman that stability does not mean a stationary level but at the same time the price level should be very stable only gently rising in some selected areas in order to divert resources and stimulate growth. But when we examine the provisions of this Budget particularly in regard to the very heavy dose of taxation I am sorry Sir that all the fond hope and eager desire for achiev twin objectives ing these grand

completely evaporated. The third principle, Su that the Budget enunciates is that with regard to the appraisal of the Lourth Plan three main objectives have to be followed Instly, there must be, what the Minister calls, as the main question that expenditure under the Plan is maintained on project levels and the determination to avoid shortfalls in that expenditure, second ly, to have wider opportunities for employ ment and, thirdly, to distribute greater social justice I respectfully say that these objectives are very grand and very satis factory but my difficulty is that the present deity at the Planning Commission may not fall in line with all the hopes and trust which the Finance Minister and nation can ever entertain in regard to the future shape of things of the Plan

There is the third point to which the Budget makes a very handsome reference and that is with reference to the programme for removal of unemployment in our country, but I must tell you that this is a pie in the sky and we have to go in a massive way for the purpose of cradicating the very menacing magnitude of unemployment in our country

Then there is the other question which the I mance Minister has thought fit to make as a headine in his Budget, viz the question of the bickwardness of certain parts of our country with regard to the planned development must be very quickly taken up. I only appeal to the Finance Minister that in regard to such selection of backward areas he will not be guided either by party or other consideration.

I hen, Sir, we have the other important headline of the Budget and the Finance Min ister has rightly given his genuine grief and very sore disappointment at the pitiable performance of the public undertakings Sir, as a life long prisoner of the concept of pubhe undertaking I share the grief, I share the agony of the Finance Minister—and I am suic of the entire House-when we find that the have become mostly public undertakings monumental instead of being instrumental in the economic advance of our country Sir, I warn if I may that the public undertakings must fry to give apart from the budgetary requirements, a redoubtable performance so that the concept of public undertaking will be wider and wider and reach the entire fringe of our economy. If they do not Mr. Deputy Chairman if these public undertak ings do not iccover do not come to their own dimension. I am sorry Su that these public undertakings will soon become our public undertakers

Sir one other point is with reference to the question of how the Budget has given a handsome provision for one of the worst

[Shri T Chengalvaroyan]

human trividics that is chacted. The contribution to the Bangla Desh refugees is something that nearly makes our people feel so sore We should have, with the best will in our min't given much more but consider ing the enci cling gloom and difficulty of our nation this is the highest that we can go But may I take this opportunity, Mr Deputy Chairman, to appeal to the whispering gal leries of the world. If they have tears, let them shed now And if they do not come to the support of the Government of India in this glorious and very great and difficult mission of trying to go to the succour at this perilous hour of the people of Bangla Desh, we will know who are our friends, we will know where they are.

Mr Deputy Chairman, Sii, I am equally impressed with the Budget about certain guidelines I have told you, Sir, about the headlines of this Budget If you examine the guidelines the first point which the Finance Minister—rightly, in my submission—has considered is that he has to create an environment of price stability May I, in all respect and humility, point out to him that whatever may be his desire, his direction will not give consummation to his desire? 'heavy dosc of taxation will completely up set all calculations of making the prices sta ble Sir, whit for is taxation introduced? We know, Six as students of public finance, that taxation is a very delicate instrument, a powerful in trument. It is an instrument for the purpo c of stimulating growth, it is an instrument for stabilising prices, it is an in strument to remove the disparity in econo mic life But, Sir, I may point out to the hon Finance Minister, with all respect, that taxation is like a surgeon's knife. It has to go to a certain depth and it has to go at a certain width and if it goes beyond that the operation may be successful but the patient will collapse

SHRI BHUPESH GUPTA Taxation in this Budget has become a butcher's knife, you should say that.

SHRI T CHENGALVAROYAN The words which my friend has used may not be very suitable to me because even a knife' I am afraid much more so a butcher's knife and much more so from Mr Bhupesh Gupta

Now Sir, I was saying that this question of creating an environment of price stability will become completely impossible in the context of this heavy taxation. There is the second guide line which the Linince Minister has thought fit and I respectfully agree it is a good guide line namely, he wants to stimulate and enhance the growth of commercial crops and it has been found necessary that if there has been any lagging behind of our industrial output it is because of the

increasing scarcity of the commercial crop, and I would very respectfully offer my very grateful manks for this kind reference to the enhancement of the growth of commer cial crops in order to give a cointortable cushion for our industry output. There is the next gi de line that I see in this Budget and that with reference to what the Fin ance Minister calls, pruning the plan ex penditure He wants that the plan expendi ture must be controlled even at the project level to avoid shortfall. Here again I am sorry to state that the direction that the Fin ince Minister has given in his Budget would not be so conducive to realise this very generous objective. For one thing, we have not yet known what is going to be the colour, the character, the context, the content and the compass of the Fourth Plan but assuming that there is going to be something of our desire, of our direction and of our destiny, I am afraid that this guide line may not work very much. Then we have the guide line in this Budget which the Finance Min ister has thought fit to sec and that is with reference to fix certain developments in backward areas even at the formulation state of the Plan itself. I have gratefully acknowledged the handsome consideration with reference to backward areas but here again I want to warn, if I may, the Finance Minister about the new deity that is now going to preside over the Planning Commission and I only pray God that they can go on together.

The next thing I wish to refer is that there are certain underlines in this Budget I or example, if we see, this Budget has given a wide nylon net of taxation affecting every sector, every shade and every strata of society I am not afraid of taxation but tax ation, rather the pattern of it or the level of it or the dose of it must always be growth oriented but not by considerations of revenue fertility I am afraid that the taxes that have been designed in this Budget are more for revenue fertility but not for growth or cconomic advance but nevertheless, may I point out that this question of taxation pai ticularly with regard to certain articles has become very very pressing and I do not know what is in the mind of the Finance Minister to show some concession I am rather sur pused at the Finance Minister's fancy for a levy of duty on soap and oil I am reminded of a very funy incident that happened in the House of Commons When the Labour Chancellor of the Exchequer at that time announced a sess on excess water consump tion for domestic purposes in a spirit of self abnegation the Chancellor of the Chequestold the House of Commons 'Look at me I have not taken bath for ten days Churchill rose up and said "Sir that is why your Government is direty sticky and of bad odour". I hope that this may not be said of this Government but I am sure

SHRI BHUPESH GUPTA: That Labour Leader should have said: 'Mr. Churchill, having taken so much of bath, you have not washed off your sins.'

SHRI T. CHFNGALVAROYAN: I was only referring to odour but not to sins. I only plead with the Finance Minister that the only thing the poor people require is some civilised life and soap and oil may not be included in his levy and even now, if he considers the feitility of the Budget, if he considers the buovancy of the picvious revenue receipts, I have no doubt, the Finance Minister could take courage in his hands and say that the levy on these articles and maida would certainly be removed.

Sir, I would only say one thing with reference to the underlines of this Budget, namely, that the Finance Minister has been very clever indeed on this question of taxation. If we examine the direction and the dose of taxation it has b en almost a telescoping of three years' tax effort. Now it is very clever on the part of the Finance Minister who is proverbially clever in all these matters. This telescoping of three years' tax efforts is something very unusual in a Budget, a very peculiar type. I am particularly pleased with the severe onslaughts on Wealth Tax in this Budget but to the extent to which it has gone I am sure you all would feel that there should be some refinement in the rigour that has been imposed particularly with regard to the change of value and certain exemptions with regard to that.

A word with reference to the corporate structure in the taxation. There has been some criticism that the corporate sector has not been properly dealt with. I realise that they should have been dealt with but if I examine the fundamental objective of the Government of India and also or our nation and all political parties, we are obsessed with the very important question of solving the problem of unemployment. In this delicate task and in this mammoth work if we can get some assistance, some kind of co operation, from the corporate sector in regard to increasing the employment potential 1 think the concession or the forgetfulness of the Finance Minister in regard to taxing them will pay suitable dividends to us.

Another point with regard to the underlines of this Budget is that there has been some levy on the import of machinery with the hope that the indigenous content will defeat its purpose because no industrial venture will like to go in for this indigenous content if it is to keep pace with the rapid technological advance in different fields from different countries. It will be self-defeating in its own purpose Therefore Mr. Deputy Chairman, I feel this Budget on the whole has certainly L/J(D)RSS-8

given us a different outlook and a different direction but if we examine the whole position of this Budget from any point of view I must say, Sir, that it starts well, it runs slow and it stops in the middle. That is unfortunately the dyna mics of this Budget but I must certainly say that if we examine the Budget in the whole context one thing is clear that it only gives us a very gloomy picture of our country. Our earnings are dismal and meagre, our savings are full, our investments are poor, our taxation is meaningless, our levey is mischievous, employment is distant and progress is lethargic. And what is there for the glorification of the Budget except the Hon Finance Minister who must be glorified?

Sir, one word more and I have done.

SHRI BHUPESH GUPTA: And you should have said, our speech is a cry in the wilderness.

SHRI T. CHENGALVAROYAN: Sir, our people are great people. Year after year, Finance Minister after Finance Minister has been imposing burden after burden. Sometimes the Budget is a burden and sometimes it becomes a load. In this case it has become a load. Now I am sure, knowing the stoic endurance of our gleat people, the people for whom sacrifice has been the banner, for whom suffering has been the badge, for whom endurance has been the tradition, will bear this Budget as well but they will only bear it with the consolation and the faith of the great poet who said:

Though the mills of God grind slowly, yet they grind exceedingly small

Though with patience we be waiting yet with exactness grindeth us all.

श्री पंढरीनाथ सीतारामजी पाटील (महाराष्ट्र): उपाध्यक्ष महोदय, 1971-72 का जो बजट संसद् के सामने है।

SHRI BHUPESF GUPTA: I am glad to find an admiring lady in this House.

SHRIMATI YASHODA REDDY (Andhia Pradesh). That only shows that I am more honest than he is. He has not the courage to congratulate him.

SHRI BHUPESH GUPTA: I thought that it would be better if the lady ad mired him before I admired him

[THE VICE CHAIRMAN (SHRI AKBAR ALI KHAN) in the Chair]

श्री पंढरीनाथ सीता राम जी पाटी न उपमें 397 करोड रुपया का घाटा वताया गया है ग्रीन उसकी पूर्ति के लिए 177 करोड रूपये के नए कर

(श्री पंढ़री अथ सीत रामजी पाडील) लगाए गए है। इस बजट पर मै श्रपने कुछ विचार श्रापके द्वारा मरकार के तथा मदन के सामने रखना चाहता ह ।

महोदय, नियोजित, ग्रर्थव्यवस्था में ऐसे वार्षिक बजटो का विशेष महत्व रहना स्वाभाविक है क्योंकि ऐसे बजट में हमेशा का स्राय-व्यय छोडकर लम्बी महत तक के स्थायी ग्रामदनी ग्रौर खर्च की व्यवस्था की हई रहती है। पिछले पाच वर्षो की स्रपेक्षा इस का बजट अधिक महत्व रखता है। इस बजट मे राष्ट्रीय उद्योगों को खड़ा करने के हेतु पू जी लगाने की गति बढ़ाने का भरसक प्रयत्न किया गया है। देश का मार्थिक विकास तेजी से हो, यह मपने सामने सबसे ज्यादा महत्व का प्रश्न है। इस प्रश्न को हल करने के लिए विशेष प्रयत्न करने का निश-चय इस सरकार ने किया है। इसकी पूर्ति के लिए इस बजट में पिछले वर्ष की अपेक्षा 300 करोड रुपया ज्यादा खर्च होने वाला है । इसी हेतु सरकार ने इस वर्ष 177 करोड रुपए के नए कर लगाए है। यह सम्भावित पुजी प्यापी रूप से खेती, बन्दरगाहो, खानो, परिवार-नियाजन ग्रार शिक्षा इत्यादि महत्वपूर्ण क्षेत्रो मे खर्च होने वाले है जिससे देश का उत्पादन बढेगा, श्रार्थिक विकास सही होगा ग्रौर गरीबी मिटाने के लिए रास्ता साफ होगा । इन कारणो से इस बजट का सराहना करना अपने सभी सम्मान नीय सदस्यो का कर्तव्य है।

हमको समाजवाद की दिशा मे अग्रसर होना है भ्रौर देश की भ्राधिक तथा सामाजिक विपमता हटानी है। इस दिष्ट से इस बजट में बड़े ही महत्व के कदम उठाए गए है। वार्षिक दो लाख रुपए से ऊपर ग्रामदनी चले जाने के बाद तीसरे लाख मे 97,500 रुपया प्रत्यक्ष कर ग्रथवा इनकमटैक्स के द्वारा सरकार को देना पडेगा। ग्रतएव लाख से ज्यादा स्थायी ग्राम नी वालो को प्रतिशत 8 रुपए वार्षिक सम्पत्ति कर देना पडेगा। म्रर्थ यह है कि इस बजट में व्यक्तिगत सम्पत्ति भ्रौर उसकी कमाई पर सीलिंग लगाई गई है। इस दृष्टि से यह बजट कानिकारी स्वरूप का है। इससे समाज के भयकर विषमता के ढाचे पर अघात होगा, भ्राज का उसका विकृत रूप नष्ट होगा। भ्राज करोडोपति एक तरफ श्रौर करोडो शोषित जन-समुदाय दूसरी तरफ, ऐसा भीषण दृश्य भविष्य मे नही दिखेगा । ऐसा जबरदस्त धक्का विषमता को ग्रभी तक कोई दूसरा ग्रर्थ मत्री नही दे सका।

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इस प्रस्तृत बजट मे बेरोजगारी को एक बहुत बड़े हद तक दर करने का प्रथास किया गया है। इसमे शक नही कि गत तीन पचवर्षीय योजनात्रों मे इस बेरोजगारी की समस्या का समावेश नही था, परन्तु स्रभी तक के स्रनुभव के स्राकडे हमे यह बत-लाते है कि कुछ हद तक हमें इस क्षेत्र में सफलता हुई है जो कि सन्तोषजनक नही रही। ग्रब ग्रामीण क्षेत्र में रोजगारी बढाने के हेतु 50 करोड़ रुपये का लक्ष्य इस जट में रखा गया है। उसके साथ साथ शिक्षित बेकारो को नये उद्योग देने के लिए 26 करोड रुपये की राशि निहित की गई है ?

कुछ बड़े बड़े कारखाने हमारे देश में हो गए हैं, हो रहे है ग्रौर भविष्य मे भी होते रहेगे। इसमें प्रब ज्यादा राष्ट्रीयकरण की दिष्ट सरकार ने श्रपनायी है। यह सन्तोष की बात है।

मैं एक देहाती के नाते कहता हूं कि हमारे देश की 7 0प्रतिशत जनता गाव मे रहती है, उनका व्यवसाय खेती का है, उसमें ग्रधिक संख्या छोटे किसानो तथा मजदूरो की है भ्रौर उन्हें भ्रपने उद्योगो में सहायता देने की दष्टि में कुछ कदम उठाये गये है। वे प्रयतन पर्याप्त नही है बल्कि भविष्य में सरकार इस दिशा म अधिक कियाशील रहेगी ऐसा प्रतीत होता है। कृषि उद्योग के साथ साथ भ्रपने गावो में सदियों से छोटे छोटे घरेलू उद्योग चलते ग्रा रहे है। उन उद्योगो का श्रर्थातु कारीगरो की गाव मे बडी दुर्दशा है।

घरेलू उद्योगो का विजली के सहारे यात्रिककरण होना ग्रत्यन्त ग्रावश्यक है । तथापि कारीगरो तथा किसानो को ताविक शिक्षा ग्रौर ग्रावश्यक साधनों का भ्रभाव होने से वे गरीबी में फसे हुए है। उनके छुटकारे के लिए ग्रर्थात् गावा का उत्पादन वढाने के लिए पर्याप्त पूजी सरकार को लगानी चाहिए।

भविष्य मे सरकार इस म्रोर विशेष ध्यान देती रहेगी ऐसी मै म्राशा रखता हू।

ग्रब मै इस बजट के ऊपर कुछ सम्माननीय मदस्यो द्वारा जो टीका-टिप्पणी हुई है, उस सदर्भ में भी कुछ थोडा कहूगा कि यह वजट उन लोगो को नापसद हो सकता है जो ग्राम ग्रादमी की तुलना म विलासियो का जीवन व्यतीत करते है भ्रोर जिन की आय औरत आदमी की आय से बरत **ग्र**धिक है । किन्तु समाज के उस वर्ग द्वारा उस का स्वागत किया जा रहा है जो ग्रब तक शोषण ग्रौर सामाजिक ग्रन्याय का शिकार रहा है। इस नये कर प्रस्तावो द्वारा इस बात की कोशिश की गयी है कि स्रर्थ का केन्दीकरण कम हो स्रौर स्रमीर-गरीब के वीच ग्राय का जो भारी ग्रतर है वह घटे । इस बजट की प्रतिक्रिया से बाजार मे जिन चीजो की खपत मुद्री भर धनी लोगो तथा मध्यम श्रेणी के लोगो द्वारा होती है जेते पेट्रोल, ऊची कोटि का कपडा, सिगरेट, साबुन, श्रृगार, ग्रादि चीजो के भाव ग्रवश्य बढे है लेकिन, यह स्वाभाविक है। प्रति हम किसी भी देश या राष्ट्र के बजट का स्रव-लोकन करे तो साफ जाहिर होगा कि बजट की प्रति-किया तो होती ही है। ग्रगर देश का विकास करना है, योजना द्वारा उत्पादन बढाना है तो उस के लिए राष्ट्र को पूजी जुटाना ही होगी ग्रौर पूजी जुटाने का केवल एक मात उपाय करो द्वारा ही हो सकता है।

ग्रत में विकास की गित को तेजी से बढाने वाला विषमता एव बेरोजगारी कम करने वाला ग्रौर सामान्य ग्रादमी की जेब को स्पर्श न करने वाला यह बजट हमारे ग्रसमान्य वित्त मत्नी ने सदन के सामने प्रस्तुत किया है, इस लिए मैं उन्हें बधाई देता हू तथा बजट की सराहना करते हुए ग्रपना भाषण समाप्त करता हू।

SHRI HAMID ALI SCHAMNAD (Kerala) Mr Vice Chairman, Sir, let me at the outset point out that it was only three months back that this Government was given a massive support by the people of our country with the hope that the Government would be able to remove poverty from the nation, they thought

that they would be able to eradicate illiteracy and ignorance from the people, that greater social justice would be done by the Government headed by Shrimati India Gandhi But the Budget presented by the Hon Shri Chavan has definitely disappointed and detected the people of disappointed and dejected the people of our country Sir, the Budget gives a very rosy picture and everybody is really very sorry that such a Budget should be presented to Parliament and the nation as a whole, because this Budget would definitely affect the common man, it would affect the bells of the common man There is no doubt bout it We find that no source or wealth has been increased, there is no provision in the Budget to increase the wealth or the income of the common man Instead of making provisions for increas man, he has been asked to pay more as No proposal is there which would ber of people gainful employment there is no provision about income which would ensure an adequate purchasing power in order to maintain the minimum standard of living, essential article like soap, maida and ready made garments have been taxed Soap is used by everybody In Kerala, In Kerala, even the very poor people, they may not take one meal a day, but they do take one bath a day because every Keralite gets up in the early morning, goes to the river side or wherever he can find a little water and takes a clean bath So even the smallsoap has also been taxed, I would say cleanliness has been taxed Cleanliness is next to godliness. There is also a tax on broad. There is an increase in petrol cost of 20 pages per litter I will directly affect. of 20 paise per litte It will directly affect the rate of taxis and autorikshaws, road transport would become costlier. The effect of all these taxes alongside the increase in railway freight will be an increase in the prices of almost all the commodities and this will add to the inflationary effect of the Budget As it is well known, revenues are spent in non-productive or non-deve-lopmental expenditure but not in developmental expenditure or in investment in Governmental enterpries or in industrial ventures

Sixtyseven per cent of the total expenditure of the Government of India goes into non developmental expenditure today. The rise in non-productive expenditure has been much steeper in the last decade than in the productive expenditure. It rose from Rs. 291.5 crores in 1950.51 to Rs. 451.5 crores in 1960.61. The Budget figure for 1970.71 to Rs. 2,150.9 crores. This expenditure would not fetch any economic return. Many wasteful expenditures like administrative expenditures could have been curtailed but the Government do not think it fit to do so.

[Shri Hamid Ali Schamnad]

In the field of public sector our position is not very encouraging. Many of our public sector undertakings are being run on loss In many industrial productions there is shortfall Public sector has become a drain economy than for earning some profit That is the experience today. As far as agricultural production is concern d, the Economic Review tells us that there is in crease in agricultural production, but to what extent? Our rural economy is really getting ruined Though the banks have been nationalised, credit facilities have not been extened to our farmers even today Our farmers are lying in a pitiable condition. It is well said that an Indian agriculturist is born in debt, lives in debt and dies in debt That is the position of the poor agricultu rist in India.

As you all know, agricultural population forms the backbone of the country what is the real picture of the agriculturist today? Land reforms have been enacted in some States In Kerala too land reform has been enforced Section 72 of the Land Re form Act has been brought into force Land lordism has been abolished I am glad to say there is no landlordism in Kerala There is no question of the landlord going to his tenant for realising rent. The tenant there has become the owner of the land only go for the landlord is not to go to his tenant and ask for any rent. His only go is to go to the Land Tribunal, stand in a queue and ask for relief from them. On the other hand, the tenant has become the absolute owner of the land which he cult vates But that alone is no solution to a deep rooted problem because production cannot be increased by the Land Reform Act alone Many other things have to be done to increase agricultural production, to boost up agricultural production Science and technology have to be brought to the rural areas The farmers should be helped Tenants who have become owners should be helped to use science and tech nology He should be given financial aid But that is not being extended In the Budget we do not find any provision to help the farmer who has become landloard, the owner of the land in which he toils day and night What is their position to day? The position of the agriculturist is very bad If he is to produce more, he should be given irrigation facilities which are definitely very bad

As far as electricity is concerned our farmers in the villages live in daikness. They do not have irrigation facilities they do not have electricity facilities they do not have roads in the villages. At the same time vou ask them to produce more There should be proper planning to see how these farmers could be helped.

With regard to collings I should like to submit that it is not enough to have only

a maximum ceiling Today the ceiling law is being enforced, *te* any person can own land only to this extent—25 acres of 30 acres or whatever it is There should be a minimum ceiling also, because there should be an economic holding for the farmer Only it he has an economic holding, he can introluce scientific technology to produce more from his farm. What is an economic holding. It is for the exports, agriculturists and scientists, to find out what minimum holding a farmer should have so that by using modern technology he can produce the maximum possible So, there should be a minimum ceiling and no farmer should own less than that This is absolutely neces saiv to boost up agricultural production in the country What is the fun of having scattered lands-half an acre in one village and another half an acre in another villag one mile away. It should be a compact area so that tractors could be sed, new seeds could be used and mechanised farming could be done I appeal to the Government to find out what could be an economic hold Tot that there should be a national policy New each State has its own policy I appeal to the Government to adopt and implement this policy in a national way

SHRI U k. LAKSHMANA GOWDA It is a political ceiling. It is not based on any study

SHRI HAMID ALI SCHAMNAD other thing that I would like to submit is with regard to wealth tax I have nothing Only the rich to say against wealth tax people have to pay this tax But so far as exemption is concerned, for the first one lakh of rupees there is no tax Wealth valuing Rs I lakh is exempted But if the middle class people or marginal people have property worth even Rs 1,02,000, then they have to pay wealth tax for the entire amount of Rs 1 02,000 Is this not a hard case? I am quite suie he will be paying more wealth tax than income tax because if his income is calculated, he may have to pay Rs 500 as income tax but he will be asked to pay as wealth tay more than Rs 1,000 So, Su I appeal to the Finance Minister to exempt the first one lakh of rupees up to the first three lakh of rupees Beyond that you can include this one lakh of rupees also This is absolutely necessary in the interest of the middle class people Otherwise, our middle class society will be wiped out

Then, Sir, I heard many Members speaking about taxing the agriculturist. What is this, Sir? Even to-day the agriculturist is being taxed to the maximum. In Kerala, for instance an agriculturist who has got one acre of land has to pay land revenue, has to pay plantation tax and has to pay agricultural income tax. If he has got on a agricultural income of Rs. 3 600 or more

annually, he has to pay agricultural income tax. Then he has to pay plantation tax, it may be coconut, arecanut, coffee, rubber or whatever may be the plantation that he has Plantation tax has to be paid for the plantation that he has.

Then he has to pay land revenue Why should the Centre also step in there and squeeze them. If the Centre does it, then, I am afraid, the States also will say they also want to impose a lax on wealth Actually in Keiala the former Finance Minister, Mr Kunju, had an idea of bringing wealth tax. So if the Centre steps in like that, the States also will say our revenue is not enough, so we will have wealth tax. I would, therefore, appeal to the Finance Minister to reconsider some of these taxes and liberalise them.

SHRI M N KAUL (Nominated) Vice Chairman a great deal has been said about this Budget and I do not wish to cover the entire ground My own individual feeling is that this Budget is the first step to fulfil the pledges made by the Government to the people of this country. There is no doubt about that Then there is a stiff dose of taxation in this Budget Thirdly, I agree that so far as this particular Budget is concerned, it has not given any shock to the economic system I cannot say that it will make the economy buoyant of it will increase the tempo all round. But it has left the even tenor of development that was in the country as it is. In that sense it has not given any shock to the system and the people as a whole I think, have taken it as something which is to come in the nor mal course of events. To me the biggest thing in the whole economic scene is the question of prices. That is the vital question which affects the entire finances of the country and which affects the common man Now there are three methods available to the Government One is taxation, the se cond is loan and the third is inflation or a more respectable term, deficit financing So fit as inflation is concerned in ancient times it was known as debasing the currency When a Government was engaged in long wars and could not balance its budget it resorted to use its position as a monopolist because the essence of the matter is that under the law as it stands the Government is the monopolist of the legal tender and that position was abused in ancient times when Governments were short of funds. It was the great economist keynes who, in the 20s-I happened at that time to be one of his students, gave a status to deficit financing. He gave it a name and a status I think he was the economist who said that this can be a potent instrument for development. And his vision proved right. I do not know where the developing countries would have been today if this method had not been given a respectable place in the financial sytem of a country. This is a potent weapon and it should be used because economic activity should not suffer for want of credit That is the real basis of it That is to say, credit should be available wherever it is required, a country's develop ment should not suffer because sufficient funds cannot be raised by taxation or by loan But it must be borne in mind at the same time that it is an instrument which can be abused and abused to such an extent that it can break the entire economic sys tem I do not say that we have reached that stage I have in my life been in Germany twice, both after the First World War and after the Second World War and I have known what a gallopping inflation can indeed be Germany is not an under developed country. It was a great country and it quickly becomes great even after economic collapses After World War I, I took with me £60, stayed in Germany and timelled for two months and everytime I found that I had more money the next div because as each day passed the ex change fell and my currency was in Pounds and it fetched more Marks and the internal prices had not risen, quickly in early stages

I mean other countries have seen levels of inflation which cannot be imagined in this country. As a young student, I have a vivid impression of what inflation can be Fortunately, we have not reached that stage and I do not think we will ever reach that stage. But we should always bear in mind the important point that has been made quite often but it should be emphasized With all the defects and rising prices look at this great development that has taken place in the country. There are visual developments like factories industries and other economic activities. Much of these developments would not have been possible with out deficit financing. It is deficit financing which made many of these developments possible Of course with deficit financing came the rise in prices. Where the thing putially broke down was when we had to face two wars and the droughts in the middle sixties. The net result was, as I see it that one Live Year Plan as it were completely vanished out of the picture and it is that which has upset the balance. It is because of that that you have unemployed engineers today. It is because of that you have all these problems. The problems did not arise because of financial mismanage ment Problems arose because of the two wus in 1965 and becaue of these droughts They resulted in the vanishing, as it were of one whole Plan

In spite of this we have tided over our difficulties and we hope we will be able to do better. At the same time I feel that we should not live in a world of make belief the fact as they are. Let us face the fact of rising pieces. But what happens every time after a budget speech is a matter of ritual. The Finance Minister makes the

[S]ui M N. Kaul] budget speech After that officials of the I mance Ministry summons the press repre scintatives and say that the effect of the budget proposals on the prices will be marginal We all know that that ritual con timus from year to year Whatever may be the impact of the budget, as Keynes pointed out rise in prices, particularly in a free economy—mixed economy is primarily a tree economy—is accentuated by the psycho logy of the people. The psychology today is that since independence, prices have been continuously using Over a period they have been using alowly. In a Plan if they have risen by 4 to 5 per cent, gradually over a period they have been absorbed by the economic system But due to very abnormal features in the middle sixties prices rose abnormally and production lagged behind and the economic system could not absorb it with the result that the rise in pieces has now become rapid Livery budget, what ever the budget contained, is a signal to all those who are engaged in economic activities to taise prices where possible on one ground or another. That is the problem before us and I do not know how it is possible for a Finance Minister effectively to control this in a free economy. Our Finance Minister is not an ecnomic wizard He has not got authoritarian powers He functions in a federal system. He has not got the total control over the economy. He cannot issue edicts. Our Constitution does not give him dictatorial powers As a great statesman said, these big problems are always wrapped in a dilemina

We cannot do without deficit financing quite a dose of it and deficit financing has now multiplied because the States also have developed a right, as it were to leave un covered deficits what is called, over drafts It alose when there were Congress govern ments all over It started at that time and some wise people anticipated that it would lead to trouble Now, the States have estab-lished a right, as it were the same right as the Centic, to leave deficits uncovered and these over drafts from the Reserve Bank are never likely to be repaid. Now the dilcinma today is that without deficit finance ing you cannot go ahead with development plans and you have to control prices Prices are the basic thing and it should be a daily worry of the Finance Minister the Reserve Bank and all those engaged in handling the monetary system as to how to control the using prices which is not entirely ducto the budget, but which is due to the psychology which has been generated amongst those participating in the economic system that prices are bound to rise and bound to rise rapidly and therefore we must anticipate them. A general increase in price is what I call anticipatory that is to say, the prices have risen in anticipa tion of certain expectations of those who are engaged in the economic activity. So what the Government has got to do is to

cicate confidence that it will be able to control the rise in prices My own impres sion is-I have been sudying the rise in prices in various other countries-that the ise in prices is not a phenomenon con fined to India alone. In a country like Japan, which has a high rate of cconomic growth, the rise in prices last year was, in respect of consumer goods, 63 per cent and so lise in prices is not something which is peculiar to India But we have to make our whole effort, to concentrate our whole effort, on devising ways and means of con trolling this rise in places. We have some how to break this victous circle which is psychological, that is to say, which has now got rooted in the psychology of the people that places will lise and so the anticipatory tisc in place takes place. On top of that we are now fixed with this exodus from Fast Bengil which has upset the balance So the Government has got to think and think hard and this matter should concurrently be in their minds as to how to break this psychology resulting rising prices

Now Sir I want to say a word about this on income that gets into the accounts on accounted money, that is it is on those incomes which to say get into the books of the company which gets into the accounts of the individual. The income which escapes tixation—the Government has appointed a Committee to deal with it-and what we call black money is the income that is pocketed by individuals by companies or whoever it might be and this never gets into the accounts or in the returns submit ted to the Income tax Officers. The highest tixation-was 93 5 per cent last year and it is 97.5 per cent this year and people ask often how it is borne by the individual It is borne by the individuals who are very honest men. In the case of 'unaccounted money such income escapes taxation, that is 100 per cent income is the income of the individual Now that is a phenomenon which is familiar You go to any bank and talk to the Mininger for half an hour and he will the you the picture as to how the system is operating. I was talking to one of the Managers of the Nationalised Banks and he says 'We know it' I asked, How dec this work and why people do it? He The truth of the matter is that the sense of patriotism amongst individuals is not so high that they would earn big in comes and part with 97 5 per cent "

I know it from persons belonging to various professions. One of them told me a few years ago, when I was on an inquiry committee that at a certain point he just stops working and he goes abroad and takes a holiday because, he said it is not worth while. Human nature, selfish as it is his devised ways and means of evading high trace. We all know that the trix dodger is always ahead of the revenue.

Let me analyse it. How does the black market survive? It survives because amongst the fraternity of those who have combined to rob the State of the revenue, the so called code of honour is high. There are no stamped documents, no litigation, no suits, all disputes are settled by arbitrators and everything is quickly done, and so on Within that sphere, black sphere, the so-called code of morals is high. I am not theorizing; I have heard it from many people. The Bank Managers of the nationalised institutions say that it is happening It will be extremely difficult for the Government to penetrate into this field and they have advocated in a number of speechesand I will go on advocating-that I do not believe in taxing the net wealth of com panies, that is to say, to take the gross in come and permit deductions. Each deduction gives occasion for some fraud on the revenue. I believe—as some economists have inged—that there should be a low tax on the gross income. I have calculated and I see that a low tax on gross income will bring in larger revenues to the Government than a higher rate of taxation on the net income.

There is another point, and I have done So far as the private enterprise of private sector is concerned, I think we have to examine the financial aspect. What is this private sector today? Where does its money come from? The bulk of the money is provided by the Government, by the financial institutions. About 50 to 60 per cent or more of the resources of the private enterprises come from these sources About 20 percent comes from those who subscribe to the capital. A very small percentages comes from those people who manage the industry. So it is high time that the Government knows concurrently what is happening, am a believer in Concurrent Audit. instance, the other day the Finance Minister was saying, "For under invoicing and ter was saying, "For under invoicing and over-invoicing we are appointing a committee". The evil is there. So what I say is that it is the duty of the Government to investigate the matter before the evil has got deep down. I want an audit system which can X-ray the position concurrently There should be concurrent audit and the Government should know the position con currently. We must know concurrently what is happening in the private concurrently private sector so that remedial actions can be taken, not that action be taken when the evil has got deep and becomes difficult to tackle.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Shii Balram Das

श्री बलरा म दास (मध्य प्रदेश): उपसभापित महोदय, वित्त मंत्री जी ने जो यह बजट प्रस्तुत किया है इसके विषय में मैं भ्रपने विचार प्रकट करना चाहता हू। मुझे कही कही पर ऐसा मालम हुआ कि वित्त मंत्री महोदय को जिनको समाजवादी दिष्टिकोण रखना चाहिए उसके बजाय न मालुम किस तरीके से उन्होंने प्रावधान किये है जिनसे गरीव जनता को बड़ा नुकसान होने वाला है। एक बात में खेती के बारे में कहना चाहता हं कि खेती के बारे में वित्त मंत्री महोदय ने किस प्रकार से प्रावधान किया क्यों कि हम यह देखते है कि हमारी कुल राष्ट्रीय ग्राय 30 हजार करोड रुपये की है ग्रौर इसकी ग्राधी ग्राय यानी 15 हजार करोड़ रुपया हमे किसान देता है जिसके द्वारा सन्कार 79 परसेंट फारेन एक्सचेंज कमाती है जितना किसान हमें कमा कर देता है उस हिसाब से हमने उसके लिये बजट में प्र.वाइड नही किया स्रौर उनके विकास पर जितना खर्च होना चाहिये वह खर्च हम करने नही जा रहे हैं।

श्रभी हम गृह देखते हैं कि हमारे गांवो में पानी की कमी है, बिजली की कमी है, सड़कों की कमी है जिस की वजह से यदि हम चाहें कि किसान को कुछ घरेलू उद्योग धन्धे दें तो हम नही दे पाते हैं। यदि हम किसान की कमियों को पूरा कर दें तो मैं यह श्राशा करता हूं कि किसान हमारा उत्पादन बढ़ा सकता है श्रीर देश की उन्नित से श्रपना पूरा हाथ बटा सकता है । जहां तक बिजली के उत्पादन का सवाल है बिजली का ज्यादा से ज्यादा हिस्सा उद्योग-धन्धों में चला जाता है श्रीर किसान को सिचाई के लिए श्रीर दूसरे कामों के लिये, रोशनी के लिये, जो बिजली मिलनी चाहिये वह उसे नही मिल पाती। जब तक हम किमान को सिचाई के लिये श्रीर दूसरे कामों के लिये बिजली सप्लाई नही करेंगे तब तक हमारा किसान उन्नित नही कर सकता।

इसके इलावा में भूमि-सुधार के कानूनों के बारे में भी कहना चाहता हूं कि प्रधान मंत्री महोदया हमेशा यह कहती रहती है कि भूमि-सुधार जल्दी होना चाहिये लेकिन ग्राज जो हमारे देश की स्थिति है उससे ऐसा मालूम पड़ता है कि भूमि-सुधार न जाने कब होगा क्योंकि विभिन्न राज्यों के मुख्य-मित्रयों की बार बार बैठक होती है लेकिन वह जो निर्णय लेते हैं इन निर्णयों का इम्प्रलीमैन्टेशन नहीं

[श्रीवलगमदास] हो पाता । भूमि-सूधार के जो कातृन है उनके बारे मे तमाम प्रस्ताव पास किये जाते है लेकिन उनका इम्पलीमेटेशन नहीं होता ग्रौर जो कानून है वे इतने कड़े श्रौर इतने पेचीदा ब । ये जाते हैं कि जो गरीब भूमिहीन किसान है उनका फायदा नही उठा पाते श्रीर जो पैसे वाले लोग है वह उसका फायदा उठा ले जाते है। इसलिये मेरा ग्रापके द्वारा सरकार से यह निवेदन है कि जो हल चलाने वाला हो, जो खेत को जोतने वाला हो, उसे भूमि का मालिक बनाना चाहिये। खून पमीना कोई बहा रहा है और मौज कोई लुट रहा है। ग्राज गांव में कुछ ऐसे भूमि-हीन हरिजन और ग्रादिवासी है जिनको पेट भर भोजन नही मिलता, जिनके पास खेती के लिये क्या कहें मकान बनाने के लिये भी जमीन नही है और मकान न होने की वजह से उन्हे पेट भरने लायक मजदूरी नही मिलती । उनके ग्रन्दर जो वारगेनिग कैपेसिटी होनी चाहिये वह कैपेसिटी भी नही है श्रौर भूमिका मालिक जितनी मजदूरी देता है उस मजदूरी को उसे मजबूरन लेना पड़ता है। यदि वह नही लेता तो उसको बेदखल करने की धमकी दी जाती है। मै श्रापके समक्ष शेड्यूल्ड कास्ट्स ग्रीर शेड्यूल्ड ट्राइब्स कमिश्नर के सुझाव रखना चाहता हूं। कमिश्नर ने यह सुआव को दिया था कि पहली दूसरी ग्रौर तीसरी योजना में छः परसेट हरिजनों के हाउस साइट्स का इतजाम किया था लेकिन फिर भी हम ग्राज देश में देखते है कि 6 लाख ऐसे ग्रादिवासी ग्रौर हरिजन परिवार है जिनके पास अपना मकान भी नहीं है, वह मकान दूसरों की जमीन पर बनाये हुए है। किमण्नर ने यह हिसाब लगाकर बताया था कि यदि हम उन सभी लोगों को हाउस साइट दें तो 50 करोड रू० की जरूरत होगी । लेकिन चौथी पंचवर्षीय योजना में प्लानिग कमीशन ने इसके बारे में कोई विचार नहीं किया ग्रौर न इस 50 करोड़ रु० की रकम के लिए कोई इन्तजाम किया। इसका ग्रर्थ यह होता है कि 23 वर्ष बीत जाने के बाद भी हमारे देश में 6 लाख ऐसे लोग है जिनके पास अपने मकान भी नहीं है। यह हमारे लिये बड़ी शर्म की बात है। गांधी शताब्दी

के राष्ट्रीय सम्मेलन में बाबू जयप्रकाशनारायण ने खेदपूर्वक कहा था कि बिहार सरकार ने 1950 में हाऊस साइट के लिए कानून पास किया लेकिन 20 माल में भी उसका इम्पलीमेटेशन नहीं हुआ। जमीदार साहब को जब कभी भी गुस्सा आ जाता है, वह गरीव और हरिजन आदिवासियों को वेदखल करने की धमकी देता है, वह कभी उनके मकान भी गिरा देना है और वह हरिजन या आदिवासी वेघरवा हो जाता है। यह हमारी स्थिति है इस स्थिति के बारे में हमे विचार करना चाहिए और वित्त मती महोदय से मैं निवेदन करूंगा कि वे इस पर विचार करें और 6 लाख हरिजन आदिवासी वेघरवार है उनके लिए जरूर, 50 करोड नहीं नो जितना भी वे इसमें प्राविजन कर सकते है, वह करना चाहिए।

इसके इलावा मै ग्रपने मध्य प्रदेश के बारे में भी दो शब्द कहना चाहुंगा। हमारा मध्य प्रदेश सबसे वड़ा प्रदेश है, जिसका क्षेत्रफल एक लाख वर्गमील है, जो देश का ज्यादा 15 प्रतिशत भाग है। 4 करोड़ 40 लाख एकड़ इपका खेती का क्षेत्र है, जो 11 प्रतिशत है। सिचाई का प्रबंध पंजाब में, हरियाणा में करीब 50 प्रतिशत है, म्रान्ध्र प्रदेश में 30 प्रतिशत है, महाराष्ट्र में 15 प्रतिशत है, लेकिन यह मुझे दुख के साथ कहना पडता है कि हमारे यहां सिंचाई की व्यवस्था केवल 6 परसेंन्ट है । इसके कारण हमारे यहा गेह भ्रौर चावल का उत्पादन बहुत थोड़ा है भ्रौर हमारी धरती प्यासी है। यदि हमारे यहां सिचाई का इन्तजाम हो जाए तो मै समझता हू कि हमारे यहां की गरीबी काफी हद तक दूर हो सकती है। हम लोग जहा जहां चुनावों के समय गए हम लोगों से किसानो ने यही कहा कि यदि हम लोगो के लिये सिंचाई की व्यवस्था कर दी जाए तो हम लोग पूरे देश के लोगों को गत्ला सप्लाई कर सकते है। चौथी पंचवर्षीय योजना में शासन ने 1300 करोड़ रु० का सिचाई का प्रबध किया है लेकिन हमारे प्रदेश को 80 करोड़ रु० दिया है श्रौर वह जो 80 करोड़ रु० दिया है उससे हमारी कई योजनाएं पूरी होनी है ग्रौर उससे हम सिंचाई

योजनाग्रो को इम्पलीमेन्ट नही कर सकते। पानी की कमी के कारण हमारे यहा उत्पादन की दणा बहुत बुरी है, प्रति एकड करीव 700 पौड धान की पैदावार होती है और करीब 650 पौड गेहू की पैदावार होती है जबिक तामिलनाडू में लगभग 1400 पौट प्रति एकड धान होती हे ग्रीर पजाब ग्रीर हरियाणा में करीव 1700 पौड गेहू पैदा होता है प्रति एकड में। जहा तक वर्षा का सवाल है, हमारे यहा वर्षा भी बहुत कम होती है। मोभाग्य से हमारे यहा बहुत निदया है—इन्द्रावती, चम्बल, महानदी, नर्मदा, ताप्ती, बेतवा, केन, वानगगा, सोन—ग्रीर यदि हम इनसे सिचाई की व्यवस्था कर सके तो हमारा प्रदेश हराभरा हो सकता है लेकिन केन्द्रीय सरकार को जितनी मदद देनी चाहिए उननी मदद दे नही पार्ता है।

इसके अलावा में अपने विन्ध्य प्रदेश के बारे में बताऊ। विन्ध्य प्रदेश की इतनी वुरी हालत है कि वहा पर करीव 95 परसेन्ट लोग अप्रिकलचर के ऊपर डिपेन्ड करते हैं और जिसमें 57 परसेन्ट अन्इम्प्लाइड हैं।

हमारे यहा 1908 से 1958 तक, 20 बार सूखा पडा श्रीर जो वहा वर्षा वा माप है वह केवल 17 इच है। हमारे यहा के लिए एक बाण सागर योजना केन्द्रीय सरकार ने बनाई थी, यदि उस योजना को केन्द्रीय सरकार ने मजूर कर लिया तो उससे 6 लाख एकड भूमि पर सिचाई की व्यवस्था हमारे यहा हो सकती है। इसके द्वारा 780 मेघावाट बिजली पैदा होगी। इस योजना में करीब डेढ़ श्ररब रुपया खर्च श्रायेगा। केन्द्रीय सरकार से बार बार कहने पर भी उसने इस क्षेत्र के लिए कोई व्यवस्था नहीं की है। इसलिए मैं श्राप से श्रीर वित्त मत्नी जी से निवेदन करना चाहूगा, यह क्षेत्र जो सबसे गरीब क्षेत्र है, उसके ऊपर ध्यान दे जिससे हमारे क्षेत्र की गरीबी जल्द से जल्द दूर हो सके।

इतना कह कर में बजट का समर्थन करता हू ग्रौर ग्राप ने मुझे जो समय दिया है, उसके लिये धन्यआद देता हू।

श्री राम सहाय (मध्य प्रदेश) : उप सभाध्यक्ष महोदय, बजट के सबध में काफी विस्तार के साथ कहा जा चुका है श्रीर म इस सबध में कोई विशेष बात नहीं कहगा मुझे इतना ही कहना है कि जब काग्रेस डिवाईडेड नही थी, उस वक्त जो विचार-धारा थी, वही विचारधारा वित्त मुत्री जी ने ग्रुपने भाषण में प्रकट की है। में उनके भाषण का वह ग्रण पढ देना चाहता हू जो इस प्रकार से है ''यह दावा करना शायद ही सभव हो कि केवल बजट सवधी नीति के जिंग्ये ग्रीर वह भी एक ही बजट के द्वारा, एक नई सामाजिक स्रोर स्राधिक व्यवस्था स्थापित की जा सकती है। " उन्हे यह स्वीकार करना पड़ा कि वे वायते ग्रौर उस नीति का जिसे चुनाव के पहिले जनता को बताया गया था वे उन्हे पूरा कर सकने में अपने की एक प्रकार से ग्रसमर्थ पाते है। मेरा जो ख्याल है कि बजट के सबध में जो बाते कही जा रही है कर देने के सबध में ग्रौर कर को वसूल करने के सबध में, उसके लिए किसी को दु ख नही होता वशर्नेकि उस रुपये का अच्छी तरह से सरकार सद्पयोग करती। हमने देखा कि चुनाव के सिलसिले मे पार्टी के लिए या पार्टी ग्रीर ग्रपने स्वार्थ के लिए कितन। रुपया बरबाद किया गया जिसकी कोई इन्ताह नहीं है।

इलैक्शन किमशन ने भी जो काम उसे नहीं करना चाहिये था वह उसने किया। मैं समझता हूं कि वह कायदे के अन्दर इस तरह का काम नहीं कर सकता है। जब लोक सभा डिजोल्ब हो गई थी तो नियमों में परिवर्तन करने का उसे कोई भी अधिकार नहीं था। यह अधिकार तो उन्हें पार्लियामेंट की मोजूदगी में ही है। इतना ही नहीं बैलेट के सबध में भी जितनी वाते सामने आई है, जितनी आज भारतवर्ष में फैल रही है, उन सब बातों से ऐसा मालूम पडता है कि बैलेट पेपर के सबध में इस चुनाव में जितनी गडबडिया हुई उतनी कभी नहीं हई थी।

इसके साथ ही साथ पिल्लक ग्रन्तर टेविगस में जितना नुकसान हो रहा है ग्रगर उसको बचाया

(श्री राम सहाय)

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जा मकता है तो बहुत ही ग्रच्छी बात है। में समझता हं कि ग्रगर इस देश में समाजवाद को कायम करना है तो प्रधान मत्नी से लेकर, मिनिस्टर इत्यादि तक को अपने ऊपर प्रतिबंध लगाना चाहिये भीर इस समय जो ग्रनापशनाप खर्च किया जा रहा है उसको किसी तरह से रोका जाय । अगर इस अोर इमने कदम बढाया श्रीर खर्च में कटौती की. तो निश्चय ही हम समाजवाद की भ्रोर कदम बढायेंगे, वरना इस तरह से भ्रनापशनाप खर्चा जैसा कि म्राजकल किया जा रहा है भीर फिर लोगो के सामने समाजवाद की बात करना, यह बात फिर लोगो की समझ में नहीं आ सकती है।

ग्रभी मेरे एक भाई श्री बलराम जी ने मध्य-प्रदेश का जिक किया और बेतवा नदी का भी जिक्र किया। बेतवा वैली स्कीम के नाम से एक स्कीम सैन्टल गवर्नमेंट द्वारा कई लाख रुपए खर्च करके तैयार की गई भ्रौर उसके तेहत एक हलाली बाध का काम भी शरू किया गया था लेकिन बडे दः न की बात यह है कि हलाली कालोनी जहां ्र स्राफीसर्स रहते है लाखो रुपयेखर्च करके बनाई गई लेकिन हलाली बाध पर एक कदाली भी चलाई नही गई श्रौर न ही एक पत्थर ही रखा गया। मेरा सरकार से निवेदन है कि वह इस पर गम्भीरता से विचार करे। दूसरा मेरा निवेदन यह है कि हरिजनो के सम्बन्ध मे जैसी बाते हम करते है वैसा धमल नही हो पाता। उसके बारे में मेरी अर्ज यह है कि उसकी तरफ श्राप खास तवज्जह दे।

ग्रादिवासियों के संबंध में मैने कई बार निवेदन किया और 8-10 साल कहते कहते हो गए कि श्रभजगढ, जहा हमने माताश्रो श्रीर बहिनों को नगा देखा है, बारबार निवेदन करने पर भी एक मंत्री या एक सेकेटरी ने जाने की तकलीफ नहीं की वहा जाकर उनकी हालत नही देखी कि किस तरह से सुधार हो सकता है।

माईनारिटीज, मुस्लिम भाईयो के सबंध में मुझे यह कहना है कि स्राप उन्हें वड़े बड़े स्रोहदों र बैठा दीजिए लेकिन जब तक उनके बुनियादी कुक को हिफाजत ब्राप नहीं करेंगे तब तक उनके

श्रन्दर ग्राप विश्वास पैदा नहीं कर सकते । हमने देखा है, जैसा मैंने कई दफे अर्ज किया है और उसके बारे में कोई कदम नहीं उठाया गया कि मस्जिदों में नमाज पढ़ने से मना कर दिया गया है, जो मस्जिदे है उसको मन्दिर बना लिया गया है. लेकिन किसी के कान पर ज नही रेगती, कोई तवज्जह नही करता । यह ऐसी बात है जिस पर खास तौर पर ध्यान देने की स्रावश्यकता है ।

ला एड ग्रार्डर की सिचएशन भी डिटेरियोरेट हो रही है। वह जितनी खराब हो रही है वह कहने की बात नही है। हम देखते हैं कि कलको में रोजमर्रा 10-5 कत्ल होते रहते है, लेकिन किसी प्रकार का प्रवध न तो पहले शासन कर सका, न प्रेजिडेन्ट रूल कर सका, न मोजदा शामन कर पा रहा है । श्रभी जो हमारे बगला देश वासी स्ना रहे है उनकी वजह से ग्रौर भी समस्या गम्भीर बन गई है।

हमारे यहा जो पथ्भ्रप्टता का प्रचार शुरू हुग्रा वह जुलाई 69 से शुरू हुआ जब मेरे एक मित्र ने मेरा वोट मागने के लिए पत लिखा। मैने उन्हें स्पष्ट लिखा कि काग्रेसमैन होकर ग्रापको ऐसा नही करना चाहिए। मैंने उन्हें यह भी लिखा कि ग्राप काग्रेसजन से बोट मांग कर काग्रेसजन को पथ भ्रष्ट करना चाहते है, यह ग्रापके लिए ग्रच्छी बात नही है इसमे, किसी प्रकार की कोई ऐसी बात नहीं कही जा सकती है जिससे इनकार किया जा सके। मेरी यह म्रर्ज है कि इस पर काफी गौर करने की म्राव-श्यकता है।

हमने यह देखा है कि टीर्चस के एपाइन्टमेंट विद्यार्थियों के दाखिले में रिश्वते शुरू हो गई है। विद्यार्थियो को मेडीकल मे भर्ती होने मे कितनी कितनी परेशानी होती है, कितनी दिक्कत होती है ग्रीर किस तरह से उनको पैसा खर्च करना पडता है । इसी तरह से पुलि। सव-इंस्पैक्टर के चुनाव होते है। उनमें जिस तरह की कार्यवाहिया होती है उन पर गवर्नमेंट को खास तौर पर तवज्जह करने की जरूरत है। इसमें इतना

भ्रष्टाचार बढा हुम्रा है कि देखने में भी शर्म मालूम होती है कि हमारे देश की क्या हालत हो रही है।

तो मैयह अर्ज करना चाहता ह कि हमको इन सब बातो पर खास तौर पर ध्यान देने की ग्राव-श्यकता है। जब तक अनुशासन और नैतिकता की बाते हम मानेगे नही तब तक हम कितना ही उपाय करे वे सफल नहीं हा सकते स्रोर न हमारे में वह शक्ति या सकती है कि हम स्वय यनुशासनहीन बने ग्रौर दूसरो को उपदेश दे। ऐसा सम्भव नही है।

श्रब यहा तक बात होने लगी है कि जूडीशियरी को प्रभावित करने की कोशिश हो रही है। एक जमाना वह था जब जुडिशियरी स्रोर एग्जीक्युटिव को ग्रलग ग्रलग किया था, ग्रब मालूम होता है कि वह जमाना फि॰ य रहा है जब जुडिशियरी पर भी एग्जीक्युटिव हावी होने की कोशिश कर रहा है । यह बात सिद्धात के बहुत ही विरुद्ध होगी ।

जैसा कि मैं अभी अर्ज कर रहा था, इन चुनावो के ग्रन्दर यह प्रत्यक्ष देखने मे ग्राया है कि किस तरह से चुनाव में रुपया खर्च किया गया है।

श्राज चुनावो मे जितना धन कानून के श्रनुसार खर्च करना च हिये उससे कही ग्रधिक खर्च किया गया है । इस प्रकार पथभ्रष्टाचार ग्रगर हम जारी रखेगे तो उससे हमारे देश को सिवाय नुक्सान के फायदा नहीं हो सकता है।

इस वजट में बच्चों के लिये 4 करोड़ के बजाए 10 करोड रु० का प्रावधान किया गया है। 25 करोड कु शिक्षित बेकारों के लिये रखा गया है जब कि पहले रूरल विकास का 50 करोड़ रू० रखा

गया था। मैं इस बारे में वित्त मत्नी महोदय से यही निवेदन करूगा कि वे मेहरवानी करके इस रुपये को इस प्रकार से खर्च करे कि जिस से दरग्रसल यह 10 करोड रु० बच्चो के ही उपयोग मे ग्रा सके और जो 25 करोड रु० शिक्षित बेकारो के लिये है वह उन्ही लोगो के काम मे श्रा सके। मै श्राशा करता हू कि इन रुपयो का किसी प्रकार से दुरुपयीग नही होगा।

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जैसा कि मैने पहले ग्रर्ज किया था कि समाजवाद के सबध में लोग बहुत लम्बी चौडी बाते करते हैं, लेकिन समाजवाद का प्रारम्भ केवल इस तरह मे हो सकता है कि हम गाधियन सिद्धाता को माने । गाधी जी ने जो हम को सिद्धात बताये उनपर जब हम ग्रमल करेगे तभी हम ग्रपने देश मे समाजवाद ला सकते हैं । ऐश व श्राराम से रह के श्रौर जरूरत से ज्यादा फुजुलखर्ची करके हम किसी प्रकार से भी समाजवाद को ग्रपने गरीब देश मे नही ला सकते इसलिये हम को इस बारे मे बहुत कुछ करने की स्रावश्यकता है।

में समझता हू कि मेरा टाइन शायद खत्म हो गया है, इस लिये ग्रब मै ग्रपना भाषण समाप्त करता हू ।

THE VICE CHAIRMAN (SHRI AKBAR ALI AHAN) The House stands adjourned till 11 am tommorrow

> The House then adjourned at two minutes past six of the clock till eleven of the clock on Thursday, the 10th June, 1971